

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

IN THE MATTER OF  
ORIGINAL APPLICATION No. 1332 of 2024

KASHMIR SINGH

... APPLICANT

//VERSUS//

STATE OF HIMACHAL PRADESH &amp; OTHERS

... RESPONDENTS

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**DATED:26.09.2025**  
**PLACE: NEW DELHI**

  
**COUNSEL FOR RESPONDENT NO.6**  
**UDAY N. TIWARY**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

IN THE MATTER OF  
ORIGINAL APPLICATION No. 1332 of 2024

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STATE OF HIMACHAL PRADESH & OTHERS

... RESPONDENTS

**ADDITIONAL REPLY ON BEHALF OF RESPONDENT NO. 6**

**M/s ACC CEMENT LTD IN COMPLIANCE**

**WITH THE ORDER DATED 18.07.2025**

It is most humbly submitted on behalf of the Respondent No.6 as under:

1. That the Applicant, vide letter petition dated 25.09.2024, raised the grievance regarding dust pollution in the area attributing it to the operation of the cement manufacturing unit of the Respondent no. 6, M/s ACC Cement Limited (hereinafter the “Respondent ACC”). The Respondent ACC filed its reply to the said petition on 16.04.2025 denying the allegations. The contents of the reply may be read as part and parcel of the present reply.
2. That vide order dated 02.12.2024, this Hon’ble Tribunal constituted a Joint Committee to obtain a factual report on whether the Respondent ACC is in violation of the environmental norms.
3. That in compliance with this Hon’ble Tribunal’s order, the Joint Committee carried out site visit and both the Respondent PCB and the Respondent ACC provided complete information required by the Committee. The Respondent no. 4 filed two reports by the Joint Committee dated 24.01.2025 and 15.04.2025. In its report dated 15.04.2025, the Joint Committee noted the measures taken by the Respondent ACC for prevention and control of air pollution and

For ACC LIMITED

  
Authorised Signatory

recorded its conclusions and recommendations which are reproduced as under: -

**“3.0 Conclusion and Recommendations:**

- i. *M/s ACC Ltd is complying with the observations of the Joint Committee regarding earlier gaps/violations noted in the "Status cum Progress Report" filed on 24.01.2025, as observed during site inspection conducted 24th–26th March, 2025.*
  - ii. *M/s ACC Ltd was found complying with ambient air quality norms for PM10, SOx and NOx parameters as prescribed in NAAQS at 06 locations monitored during 24th–26th March, 2025.*
  - iii. *The complainant requested that one sampler be installed at his house for ambient air quality monitoring. Although the location did not meet CPCB Guidelines (due to road adjacency, low inlet height, wall obstruction, etc.), one sampler was installed there. Monitoring results showed high concentration of Philo indicating impact of road dust due to truck movement. ACC Ltd had implemented intermittent sprinkling using water tankers; however, permanent water sprinklers along the 500-meter stretch of road were recommended.*
  - iv. *M/s ACC Ltd was found complying with particulate matter emission norms based on stack monitoring of Cooler ESP, Coal Mill, and Cement Mills.*
  - v. *The industry is in the process of installing an automatic clinker loading system with Rs. 15 Crores investment, expected to be completed by October 2025. HPPCB should regularly monitor progress to ensure timely completion.”*
4. That this Hon’ble Tribunal in its order dated 17.04.2025 was pleased to record that *“the Respondent No.6 - unit was found to be compliant...”*

For ACC LIMITED



Authorised Signatory

5. That the present OA was listed for further hearing on 18.07.2025, when this Hon'ble Tribunal was pleased to direct as follows:

*“7. Respondent no.6 is directed to file additional response giving details regarding deposit of the amount of Rs. 10 lakhs with Government Hospital, Bilaspur and also regarding taking other remedial measures in compliance to the recommendations made by the Joint Committee.”*

The Respondent ACC is filing this additional reply in compliance with the said direction.

**A. Amounts deposited in compliance with the order dated 10.12.2015 in O.A no. 157/2014 titled *Sarav Shikshit Evam vs State of H.P & Ors.***

6. That the Respondent ACC had deposited an amount of Rs. 10 lakhs with the Government Hospital, Bilaspur in compliance with the direction passed by this Hon'ble Tribunal in the order dated 10.12.2015 in O.A. no. 157 of 2014 vide cheque no. 240056 dated 12.05.2016. An acknowledged copy of the letter dated 16.05.2016 by the Chief Medical Officer, Government Hospital, Bilaspur is annexed herewith and marked as **Annexure R/10**.
7. That the Chief Medical Officer, Bilaspur, vide its letter dated 02.06.2025, has issued a utilization certificate acknowledging that the amount of Rs.10 lakhs had been deposited by the Respondent ACC and that amount was utilized for the purpose for which it was sanctioned. A copy of the letter dated 02.06.2025 and the utilization certificate issued by the Chief Medical Officer, Bilaspur are annexed herewith and marked as **Annexure R/11 (colly.)**.
8. That the Respondent ACC had also deposited Rs. 20 lakhs each with Respondent no. 4 and Respondent no.5 vide cheque no. 240057 dated 12.05.2016 and cheque no. 240053 dated 12.05.2016 respectively. A copy of the letter dated 16.05.2016 duly acknowledged by the

For ACC LIMITED

  
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Respondent no. 4 dated 19.05.2016 is annexed herewith and marked as **Annexure R/12**, and a copy of the letter dated 28.05.2016 and the receipt no. 0086527 dated 12.05.2016 issued by Respondent no. 5 are annexed herewith and marked as **Annexure R/13 (colly.)**.

9. That the Respondent ACC respectfully submits, therefore, that it had fully complied with the direction of this Hon'ble Court to deposit the amount of Rs.50 lakhs.

**B. Remedial measures undertaken by Respondent ACC in compliance with the recommendations made by the Joint Committee.**

10. That the Respondent ACC has undertaken the following remedial measures in compliance with the recommendations made by the Joint Committee in its Status cum Progress Report dated 24.01.2025:

Suggestion made by the Joint Committee	Measures undertaken by Respondent ACC
The unit has not yet made the arrangements to address accidental discharge of dust emissions, such as those occurring during grid failures.	<p>A sliding door in the clinker loading station has been installed in addition to the repair and maintenance of the clinker feeding chutes to prevent accidental discharge of dust emissions.</p> <p>A bag filter having a capacity of 20,000 m<sup>3</sup>/hr has been installed in the circuit to mitigate the emissions.</p> <p>Additionally, a state-of-the-art clinker loading station is under installation which will be commissioned by December 2025. The clinker loading station was scheduled to be commissioned in October 2025. However, due to the incessant rainfall during the months of July and August 2025,</p>

For ACC LIMITED

  
Authorised Signatory

	<p>it would be completed by December 2025. Photographs of the clinker loading station, under construction and at an advanced stage are annexed herewith and marked as <b>Annexure R/14</b>.</p>
<p>The unit has not implemented a three-layer tree plantation along the boundary of the premises as per the plantation guidelines to mitigate air and noise pollution.</p>	<p>The concrete flooring in the Packing House, truck movement road along the boundary wall have been removed, and a three-layer plantation has been carried out along the boundary wall adjacent to the complainant's house. Mid-size saplings of Ashoka, Sheesham, Maulsari, etc. were planted in the months of February- March 2025. The size of these trees has risen noticeably with 100% survival rate. Photographs of the plantation are annexed herewith and marked as <b>Annexure R/15</b>.</p>
<p>Dust emissions were observed in Clinker, Ash and Cement Silos area. GI sheets and a green net have been installed in a small area near the complainant's house as a temporary wind-breaking measure to control dust. However, the height of this barrier is insufficient and needs to be raised to make it effective.</p>	<p>The height of wind breaking GI Sheet wall has been raised to approximately 9 meters (29.5 ft) from earlier 5 meters.</p>
<p>The unit has installed a truck tyre washing system</p>	<p>An oil and grease removal skimmer / system has been integrated into the tyre washing</p>

For ACC LIMITED

  
 Authorised Signatory

<p>at the raw material exit. However, there is no system in place to remove oil and grease before recycling the wastewater back into the system for tyre washing.</p> <p>The unit is in the process of installing a truck tyre washing system at the cement exit point to prevent dust from being carried by cement trucks outside the premises. It was informed that the implementation of the tyre washing system for the cement exit area will be completed during the ongoing annual maintenance shut.</p>	<p>system before recycling the wastewater back into the tyre washing system.</p> <p>A newly procured tyre washing system, along with oil and grease removal system prior to recycling the wastewater back into the tyre washing system is installed and is operational at cement exit road. All cement trucks are made to pass through this tyre washer for cleaning prior to exit. The process involves recycling of water, with oil and grease being separated and removed through the use of an oil skimmer. Photograph of the tyre washing system is annexed herewith and marked as <b>Annexure R/16</b>.</p>
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### C. Additional measures taken by Respondent ACC.

11. That the measures taken by the Respondent ACC in compliance with the recommendations made by the Joint Committee in their report dated 24.01.2025 have been acknowledged by the Joint Committee in its Supplementary Report dated 15.04.2025.
12. That in addition to the above remedial measures, the Respondent ACC has also undertaken the following measures to improve the environmental conditions, which have been noted in the reply submitted by the Respondent no.5 dated 11.04.2025:

For ACC LIMITED

  
Authorised Signatory

- (a) A stretch of road has been widened from 240 meters to 500 meters with a drainage system and concreted with reinforced cement concrete (RCC) to mitigate fugitive emission.
- (b) A concrete footpath along with a safety railing has been constructed along the aforesaid road to ensure the separation of pedestrian movement from vehicular movement.
- (c) A total of 29 rain guns have been installed along the cement exit road to maintain road moisture and suppress dust emissions during truck movement.
- (d) A total of 6 (six) mist guns have been installed at various plant locations to suppress the fugitive emissions.

Photographs showing the remedial measures undertaken by the Respondent ACC and the pollution control devices installed and operational are annexed herewith and marked as **Annexure R/17 (colly.)**.

13. That the officials of Respondent no.5 have been regularly carrying out the monitoring of Ambient Air Quality and Stack emission standards. On 26.06.2025, the officials of Respondent no.5 visited the unit and collected samples from different locations at the site for analysis. The analysis reports for all the locations were found to be within prescribed limits. A copy of the analysis reports of Ambient / Stack Air Quality dated 11.07.2025 issued by Respondent no. 5 are annexed herewith and marked as **Annexure R/18 (colly.)**.
14. That the Respondent ACC has also engaged a Government-approved third-party laboratory to carry out testing of ambient air as well as stack emission. A copy of the ambient air quality and stack emission reports issued by the Government-approved laboratory are annexed herewith and marked as **Annexure R/19 (colly.)**.

For ACC LIMITED

  
Authorised Signatory

15. That it is evident from these reports that the ambient air quality is well within the prescribed norms and the Respondent ACC is in compliance with all the environmental norms.

In view of the above submissions, the Respondent ACC respectfully prays that the present OA may kindly be rejected as it is completely devoid of merit.



**DATED:26.09.2025**  
**PLACE: NEW DELHI**

**COUNSEL FOR RESPONDENT NO.6**  
**UDAY N. TIWARY**

For ACC LIMITED



Authorised Signatory

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

IN THE MATTER OF  
 ORIGINAL APPLICATION No. 1332 of 2024

KASHMIR SINGH

... APPLICANT

//VERSUS//

STATE OF HIMACHAL PRADESH & OTHERS

... RESPONDENTS

**AFFIDAVIT**

I, Pranay Gulati, aged about 25 years, son of Shri Rakesh Kumar Gulati, with office at 4<sup>th</sup> Floor, Tower E, DLF Cyber Greens, DLF Cyber City, DLF Phase 3, Sector 24, Gurugram, Haryana -122002, do hereby solemnly affirm and declare as under:

1. That I am working as Deputy Manager (Legal) with the Respondent no. 6 and I am competent to swear this affidavit. I am well conversant with the facts from the records of the case.
2. That I have read and understood the contents of the accompanying additional response by the Respondent no. 6 to the Original Application which has been drafted by my counsel as per my instructions and I state that the contents thereof are true. The annexures are true copies of their originals.
3. That the affidavit is being filed in support of the additional response by the Respondent no. 6 to the Original Application.

For ACC LIMITED

**DEPONENT**

Authorised Signatory

**VERIFICATION**

I, the above-named deponent do hereby solemnly verify and declare that the contents of paragraphs 1 and 3 are true to the best of my knowledge and belief and no material fact has been concealed therefrom.

Signed and verified on this 26 day of September, 2025 at Delhi.

*Identify the Executant/Deponent Who has Signed in my Presence*



CERTIFIED THAT THE DEPONENT  
 Shri/Smt/Km... P. Gulati Age 25  
 S/o, W/o, D/o, Sh... R.K. Gulati  
 Identified by Shri/Smt... A. Grestant  
 has solemnly sworn before me at Delhi  
 on 26 SEP 2025 SI. No. 2199  
 that the contents of the affidavit which have  
 been read & explained to me are true and  
 correct to his Knowledge.

For ACC LIMITED

**DEPONENT**

Authorised Signatory

NOTARY

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

IN THE MATTER OF  
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KASHMIR SINGH

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**LIST OF DOCUMENTS**

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A handwritten signature in blue ink, appearing to be 'Uday N. Tiwary', written over the printed name.

**DATED:26 .09.2025**  
**PLACE: New Delhi**

**COUNSEL FOR RESPONDENT NO. 6**  
**UDAY N. TIWARY**

## Annexure R/10

10

**ACC**

GL/NGT/1605

16<sup>th</sup> May, 2016

To

The Member Secretary, Central Pollution Control Board, Delhi  
 The Member Secretary, H.P. State Pollution Control Board, Shimla  
 The Chief Medical Officer, District Hospital, Bilaspur

ACC Limited  
 Gagal Cement Works  
 P.O. Barmana  
 Bilaspur-174013  
 H.P. India

Ph: (0) +91-1978-244031  
 Fax: +91-1978-244067  
 www.aacclimited.com

Dear Sir,

Sub: Environmental Compensation in compliance to Hon'ble National Green Tribunal order of dated 10<sup>th</sup> December 2015 in Original Application no. 157 of 2014.

This is in reference to the subject matter wherein the Hon'ble National Green Tribunal has directed us to pay Environmental Compensation vide order of dated 10<sup>th</sup> December 2015 in Original Application no. 157 of 2014. As directed in page # 22 of the order judgment, we are enclosing herewith following cheques:

- INR 20 Lakhs to the Member Secretary, CPCB, Delhi vide cheque no. 240057 dated 12<sup>th</sup> May 2016
- INR 20 Lakhs to the Member Secretary, HPSPCB, Shimla vide cheque no. 240053 dated 12<sup>th</sup> May 2016
- INR 10 Lakhs to the Chief Medical Officer, District Hospital, Bilaspur vide cheque no. 240056 dated 12<sup>th</sup> May 2016

Please acknowledge the receipt of the same

Thanking You,

Yours Faithfully,

For A C C Limited



(Rakesh K Sinha)

Cluster Head – North

Gagal Cement Works

Encl - A/a

Received a cheque No. 240056  
 dt 12/5/16 for Rs 10,00,000/-  
 Rs Ten Lakh only.  
 from ACC Ltd Barmana  
 on A/c

Chief Medical Officer  
 District Hospital  
 Bilaspur



**Annexure R/11 (colly.)**

No. HFV-BLP(Gen) (Cash)/2018-19/1875/57  
Office of the Chief Medical Officer,  
District Bilaspur (HP).

To

The Unit Head,  
Gagal Cement works,  
ACC Barmana, District Bilaspur HP

Dated Bilaspur

the

02/06/2025.

Subject: -

Environmental Compensation in compliance to Hon'ble  
National Green Tribunal order of dated 10<sup>th</sup> December  
2015 in Original Application no. 157 of 2014.

Sir,

This is reference to your officer letter No. ACC/EECC/2025/05/19 dated 21.05.2025 on the Subject cited above, kindly find enclosed herewith the utilization certificate in respect of funds sanction under Environmental Compensation National Green Tribunal for District Hospital Bilaspur, Distt Bilaspur HP during the year 2016-17.

This is for your kind information and further necessary action please.

Yours faithfully,

  
Chief Medical Officer,  
District Bilaspur (HP).  
Dated

Encls: 1

Endst. No. As above/-  
Copy to: - DA PO-I of this office for information.

Chief Medical Officer,  
District Bilaspur (HP).



## UTILISATION CERTIFICATION

Sr. No.	Letter No. and date	Amount
1	No. GL/NGT/1605 dated 16.05.2016	Rs.1000000/-
	<b>G. Total:-</b>	<b>1000000/-</b>
	<b>Expenditure:-</b>	<b>1000000/-</b>
	<b>Balance:-</b>	<b>Nil/-</b>

01. Certified that out of Rs. **1000000/= (Rs. Ten lakh only)** only grants- in-aid sanctioned during the year **2016-17-** , providing the services Environmental Compensation for National Green Tribunal fund under the letters no. given in the margin, a sum of **Rs. 1000000/= (Rs. Ten lakh only)** has been utilized for which it was sanctioned.

02. Certified that I have satisfied myself that the conditions on which the grants-in-aid was sanctioned have been duly/are being fulfilled and that I have exercised the following check to see that the money was actually utilized for the purpose for which it was sanctioned.

Signature :

Designation :

  
Chief Medical Officer,  
Bilaspur HP



1347

## Annexure R/12

## ACC

GL/NGT/1605  
16<sup>th</sup> May, 2016

ACC Limited  
Gagal Cement Works  
P.O. Barmana  
Bilaspur-174023  
H.P., India

Ph.: (0) +91-1978-244031  
Fax : +91-1978-244067  
www.acclimited.com

To,

- ✓ The Member Secretary, Central Pollution Control Board, Delhi
- The Member Secretary, H.P. State Pollution Control Board, Shimla
- The Chief Medical Officer, District Hospital, Bilaspur

Dear Sir,

**Sub:** Environmental Compensation in compliance to Hon'ble National Green Tribunal order of dated 10<sup>th</sup> December 2015 in Original Application no. 157 of 2014.

This is in reference to the subject matter wherein the Hon'ble National Green Tribunal has directed us to pay Environmental Compensation vide order of dated 10<sup>th</sup> December 2015 in Original Application no. 157 of 2014. As directed in page # 22 of the order judgment, we are enclosing herewith following cheques:

- ✓ INR 20 Lakhs to the Member Secretary, CPCB, Delhi vide cheque no. 240057 dated 12<sup>th</sup> May 2016
- INR 20 Lakhs to the Member Secretary, HPSPCB, Shimla vide cheque no. 240053 dated 12<sup>th</sup> May 2016
- INR 10 Lakhs to the Chief Medical Officer, District Hospital, Bilaspur vide cheque no. 240056 dated 12<sup>th</sup> May 2016

Please acknowledge the receipt of the same.

Thanking You.

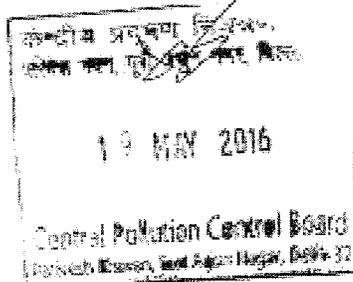
Yours Faithfully

For A.C.C Limited.

*(Signature)*

(Rakesh K Sinha)  
Cluster Head - North  
Gagal Cement Works

Encl.- A/a



*(Handwritten mark)*

DGM C Him  
FY 12 Record Pl  
Gandaf

**Annexure R/13 (colly.)**



**H.P. STATE POLLUTION CONTROL BOARD  
HIM PARIVESH, PHASE-III  
NEW SHIMLA-171009**

No. PCB/Receipts/2010-11-

3878

Dated 28-05-2016

To

✓ The Cluster Head - North,  
Gugal Cement Works,  
P.O. Barmana, Bilaspur h.P.-174013.

THE CLUSTER HEAD - NORTH

Sub:- Receipts.

RECEIPT

Sir,

This is in reference to your office letter No.GL/NGT/1605 dated 16.05.16. Enclosed herewith please find Receipt No. 0086527 dated 28.05.16 amounting to Rs.20,00,000/- on a/c of Environmental Compensation in compliance to Hon'ble NGT order dated 10.12.2015.

Thanking you,

Yours faithfully,

Encl:- As above .

*[Signature]*  
28-5-16  
By. Controller (F&A)

*[Handwritten mark]*

ORIGINAL



H. P. STATE POLLUTION CONTROL BOARD

Shri. Sharma

Book No.

No. 0086527

Date 12.05.16 Place Shimla

Received from The A.C. Ltd., P.O. RANMARG, Bilaspur

Rs 20,00,000/- (Rupees Twenty Lacs only)

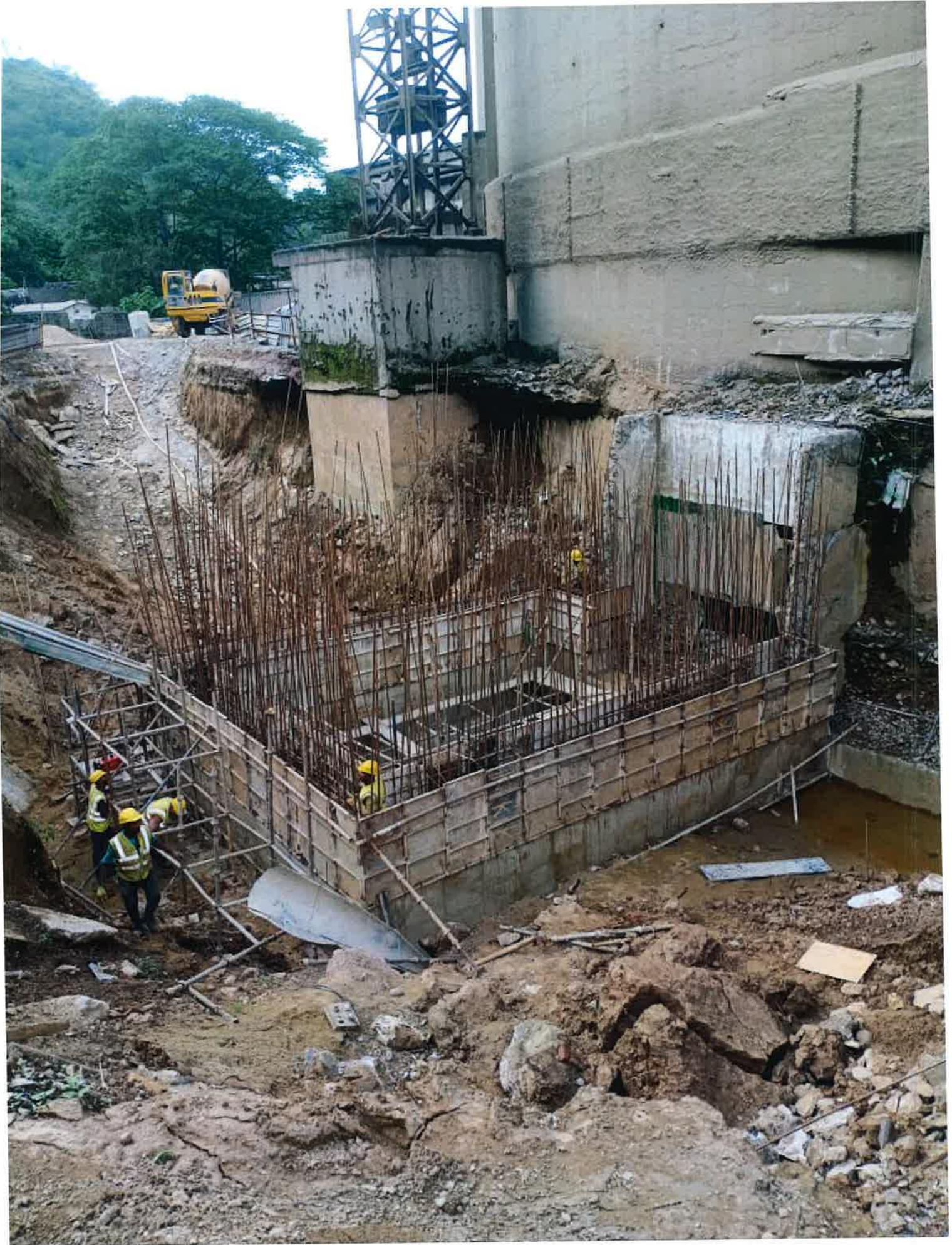
on account of Environmental Compensation as per  
Memorandum dated 16.12.15

Vide Cash/Cheque/Bank Draft P.O. No. 240053

Shri. Sharma Dated 12.05.16

Cashier  
Accountant

Signature  
Deputy Controller (F&A)  
H.P. State Pollution Control Board  
Designation



*Plan*



*Ruan*



*man*



*Man*

Annexure R/15



plan



*puan*



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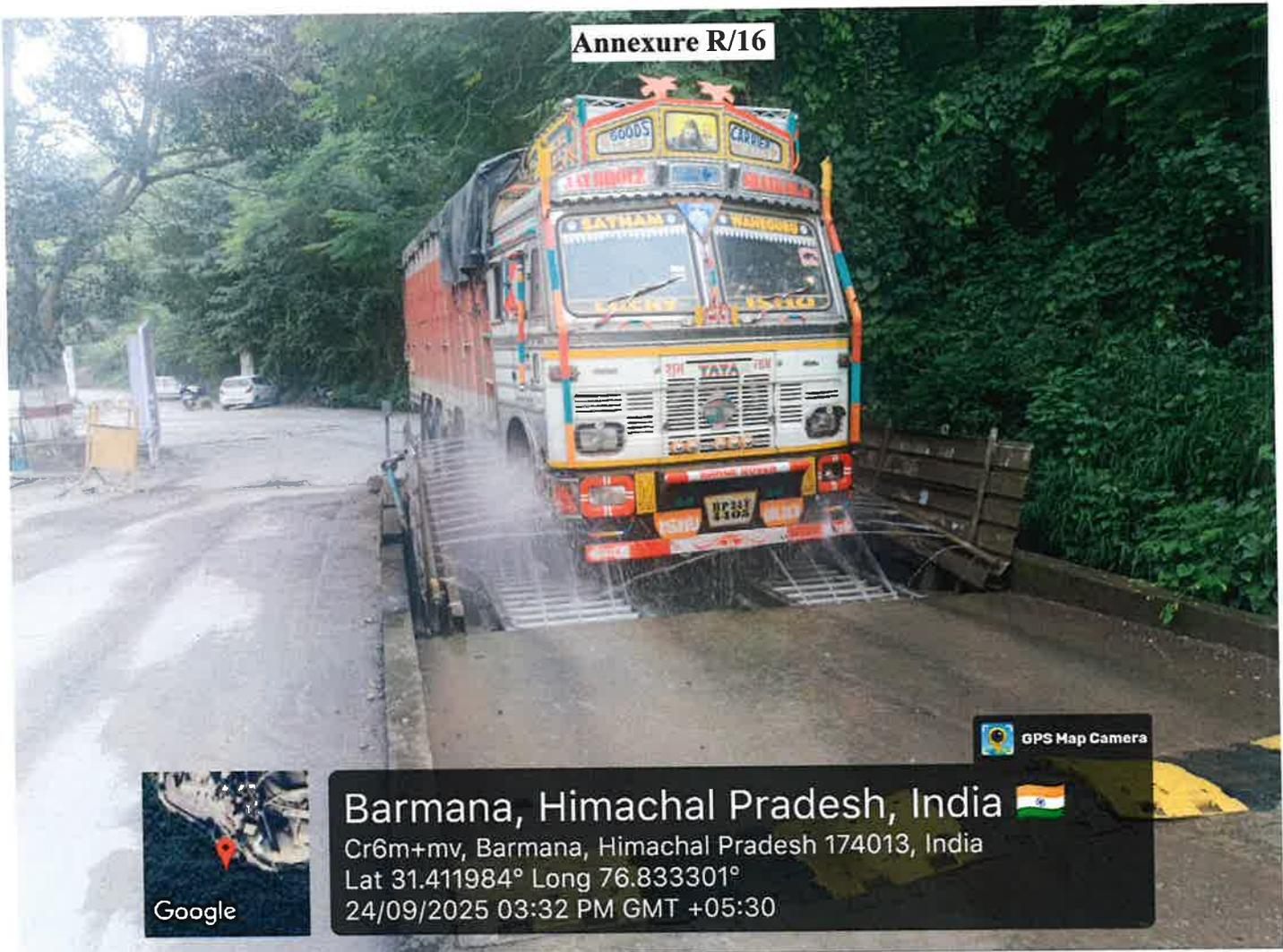


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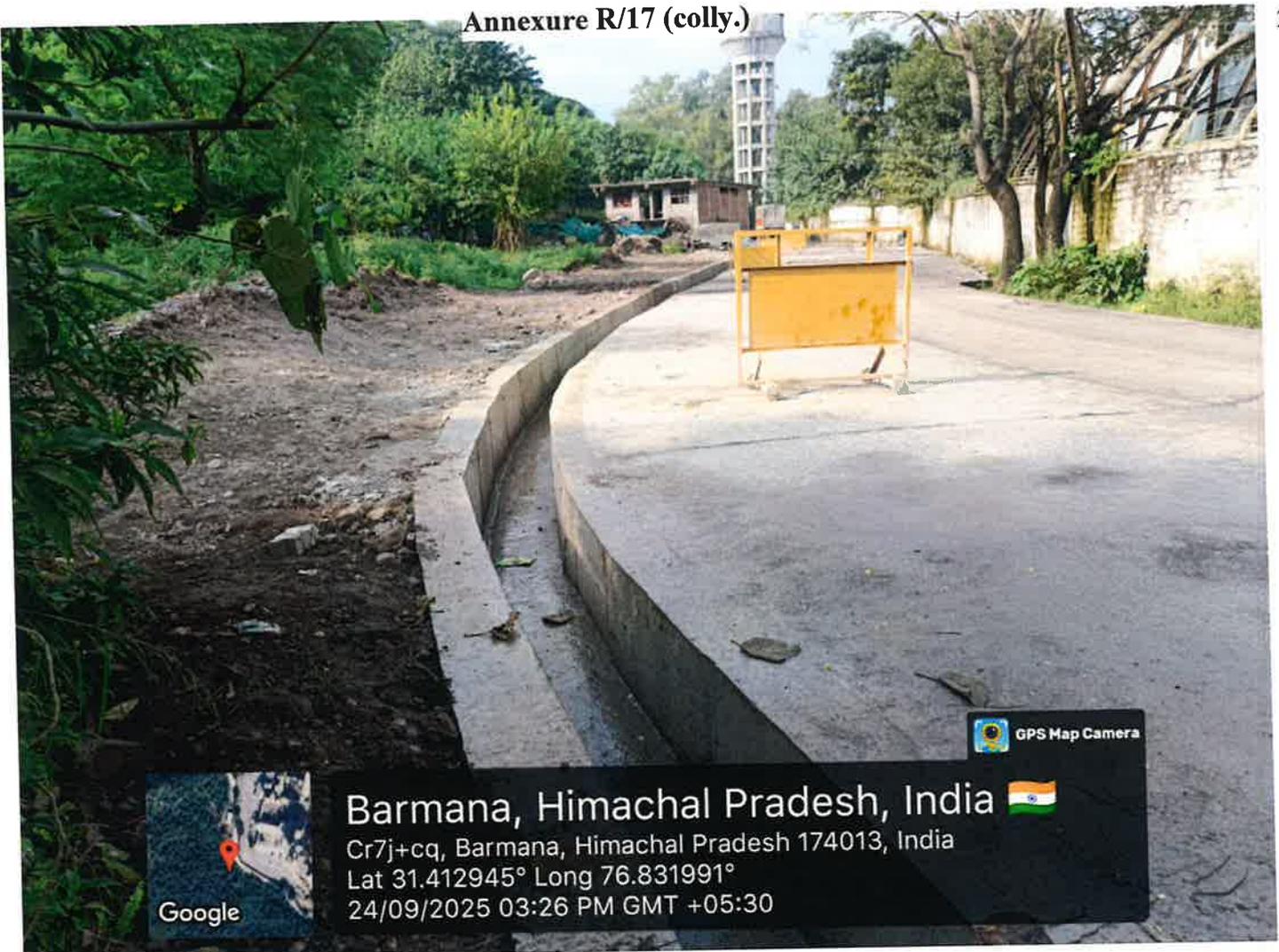
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Annexure R/16

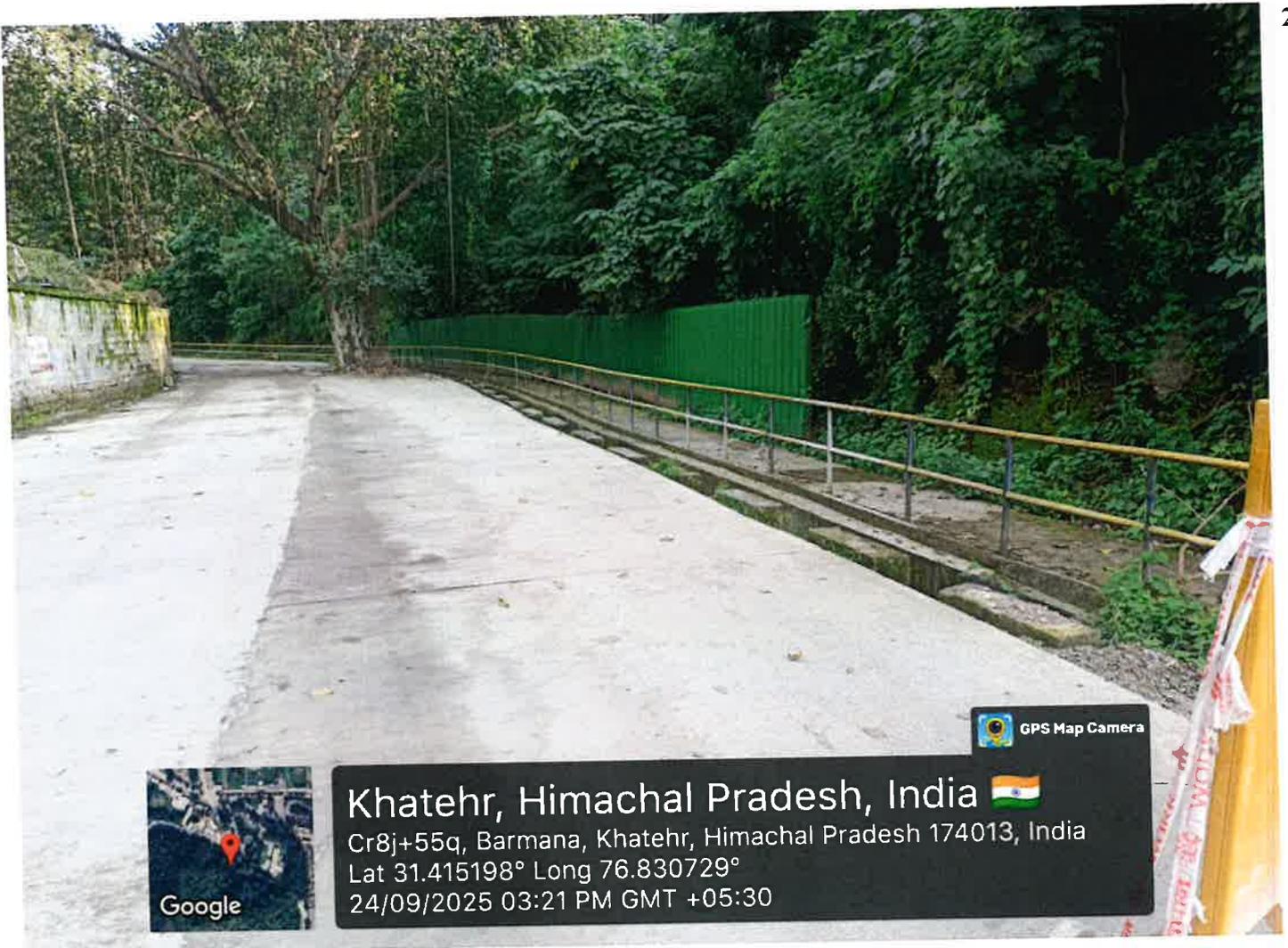


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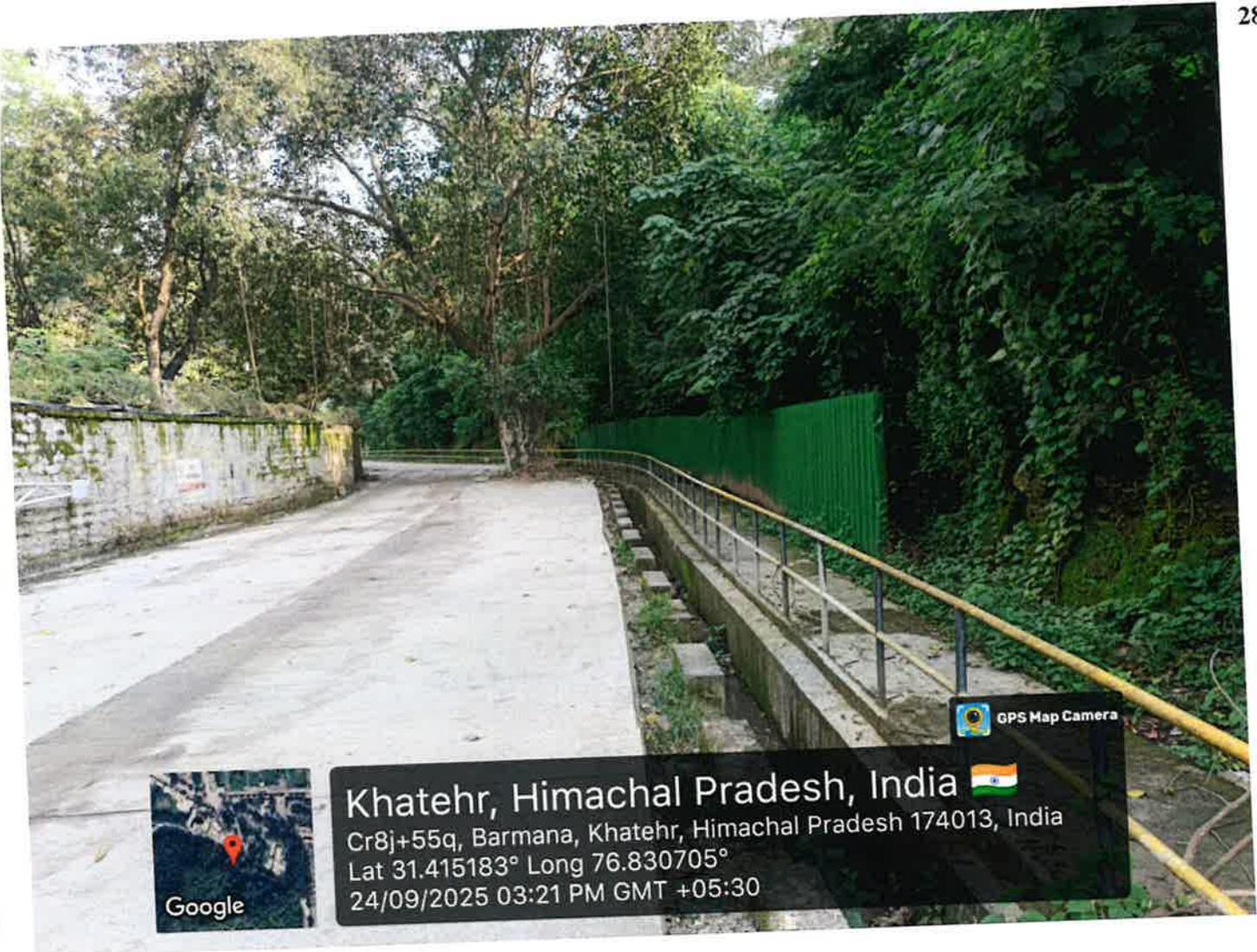
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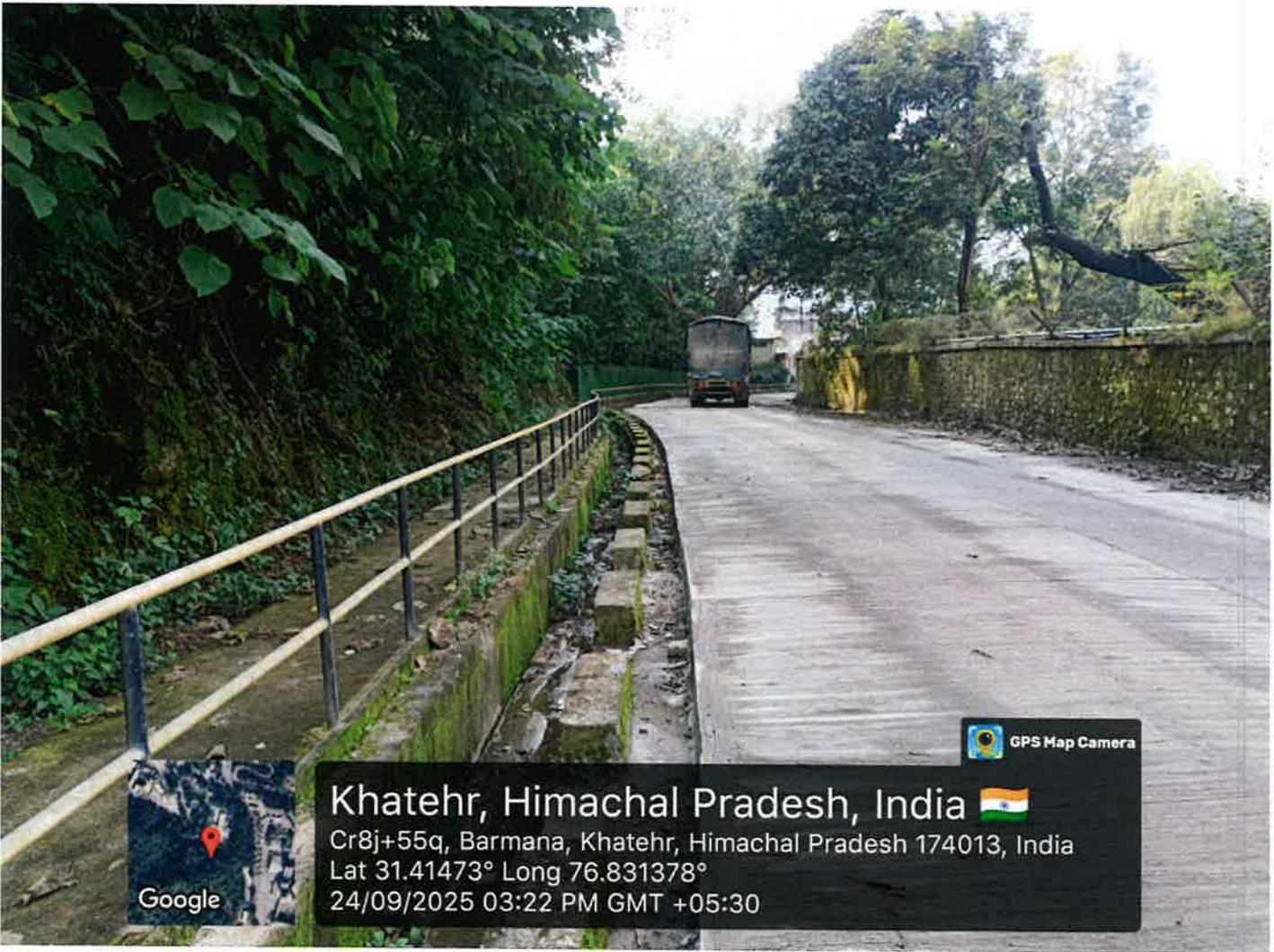
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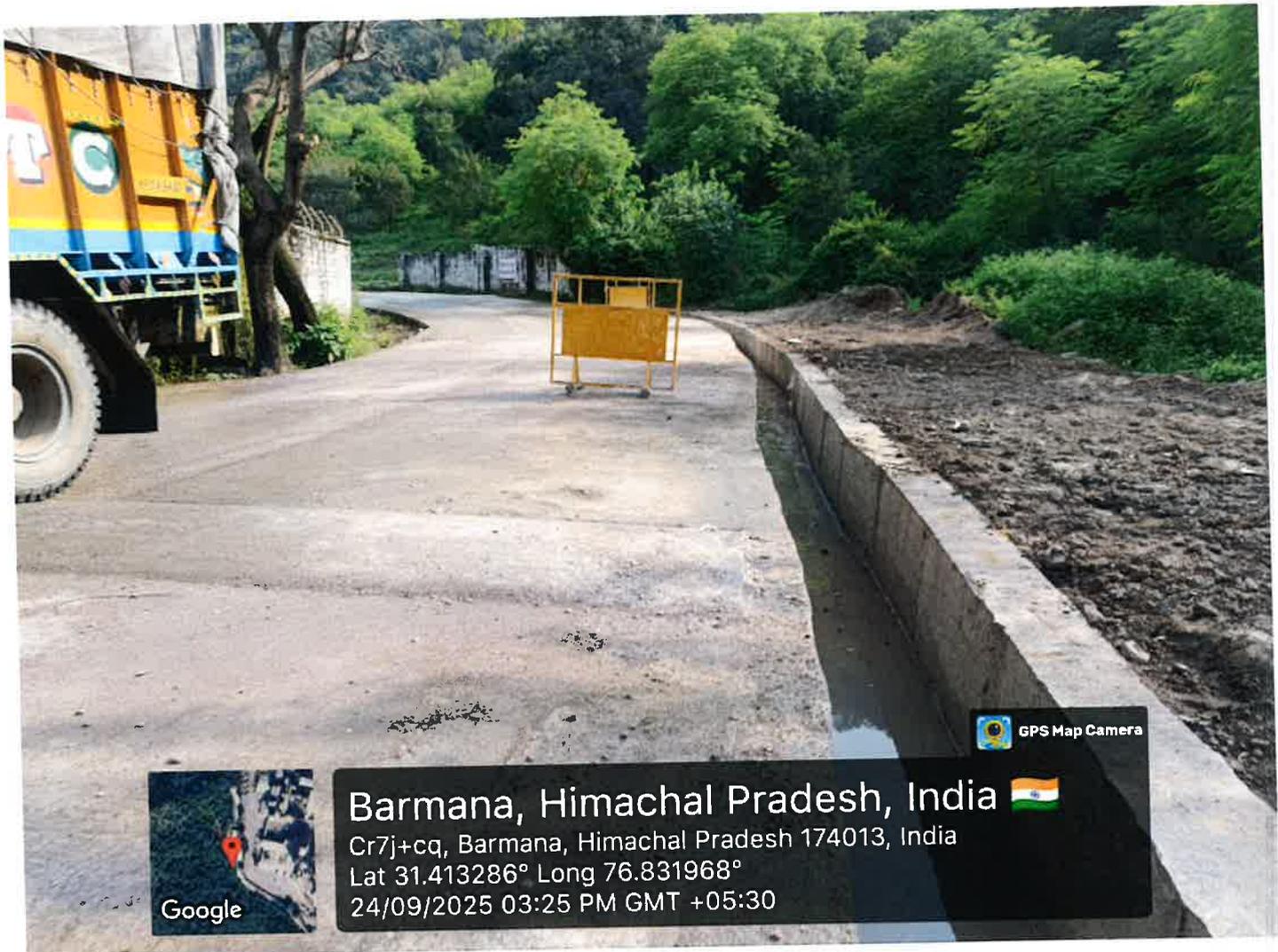
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Cr8j+55q, Barmana, Khatehr, Himachal Pradesh 174013, India  
Lat 31.41473° Long 76.831378°  
24/09/2025 03:22 PM GMT +05:30

 GPS Map Camera

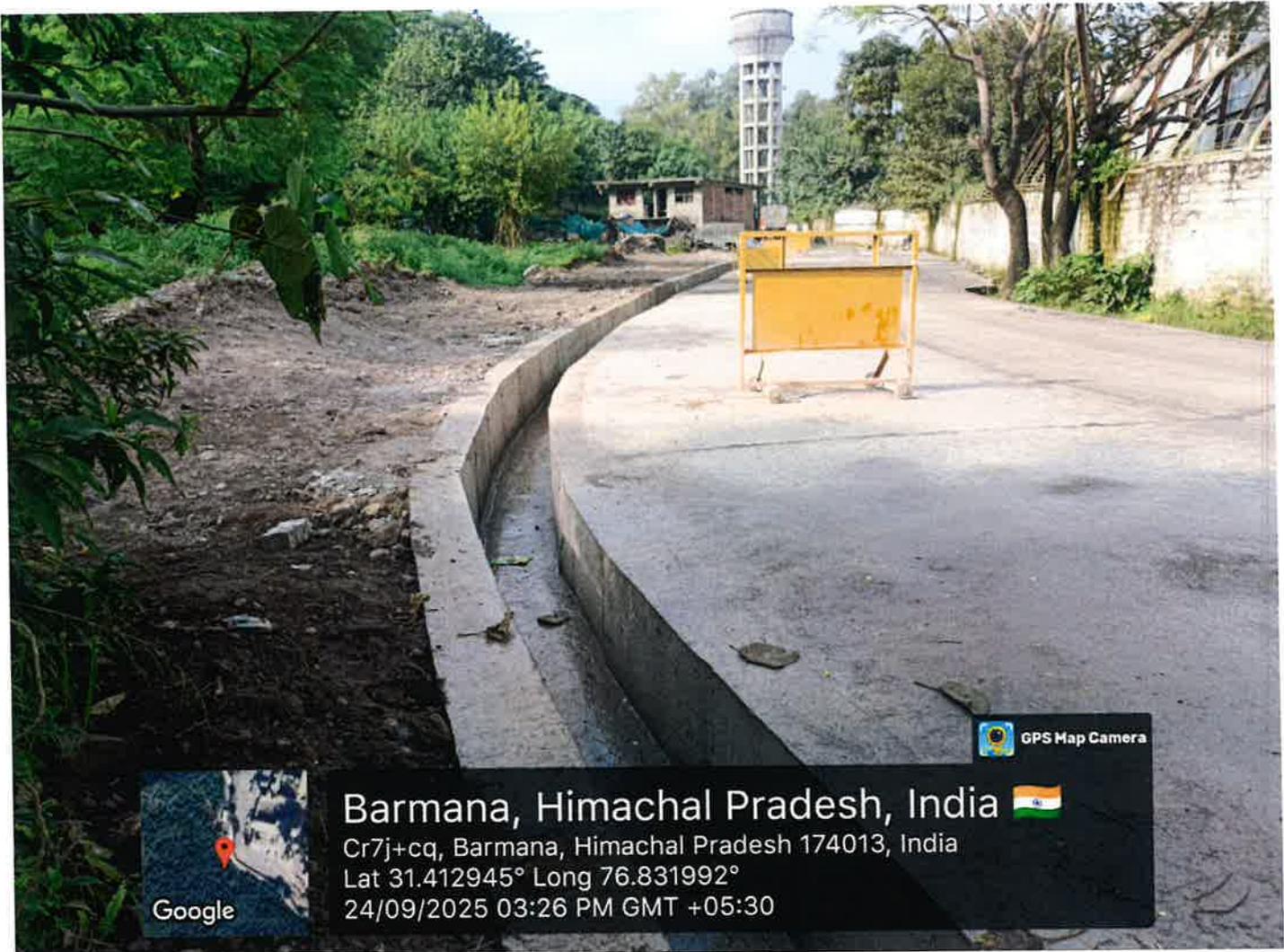
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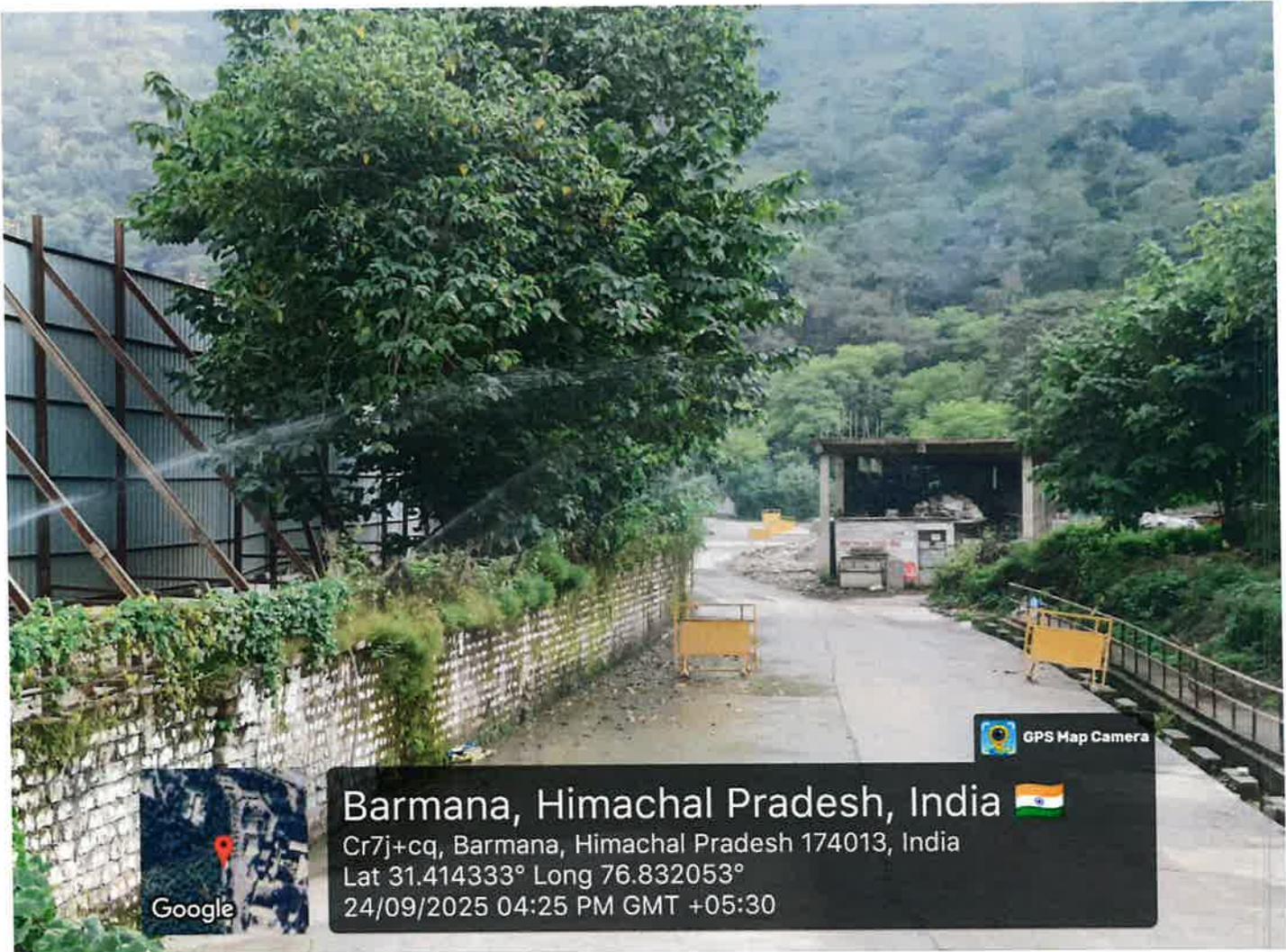
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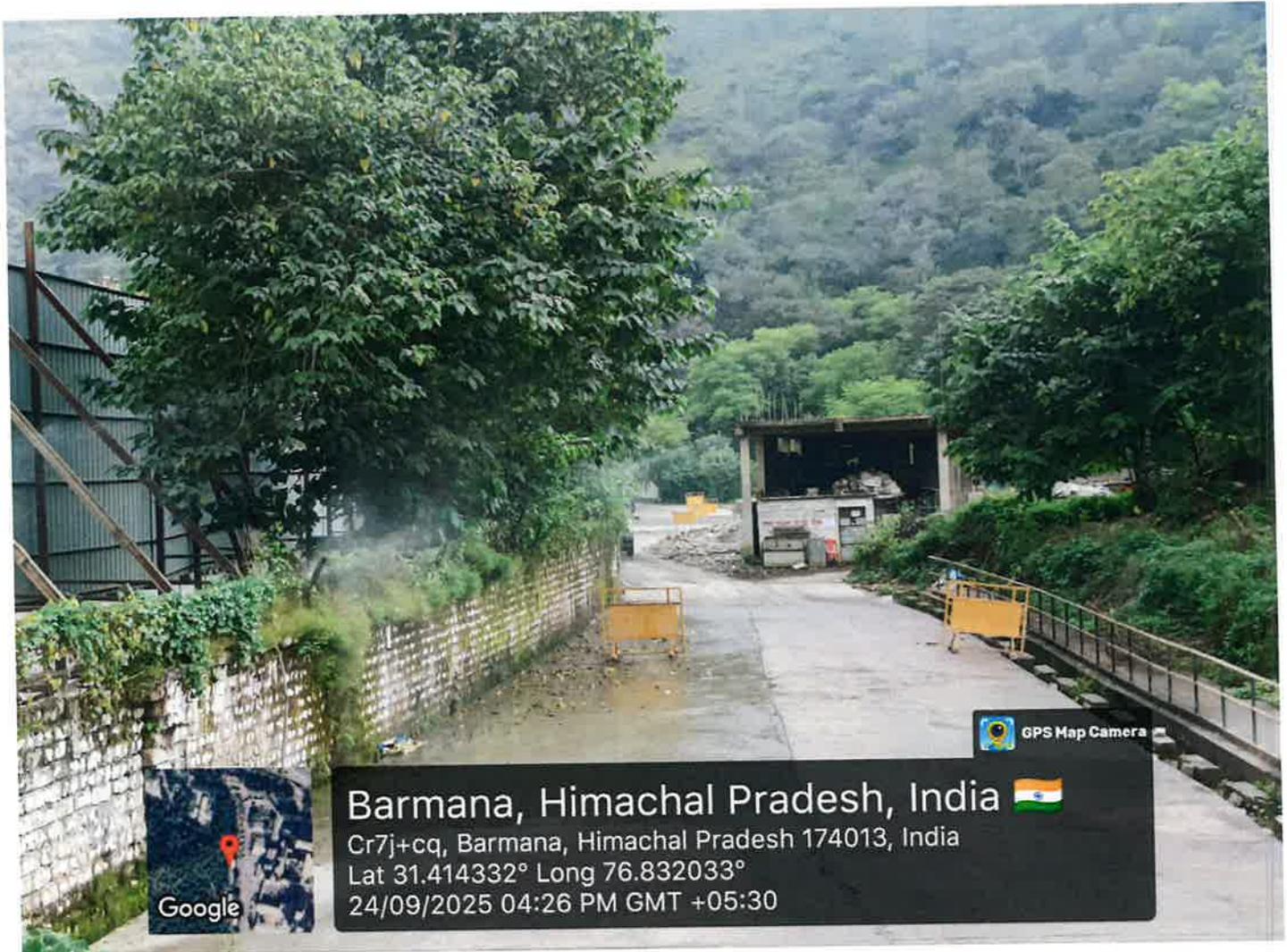
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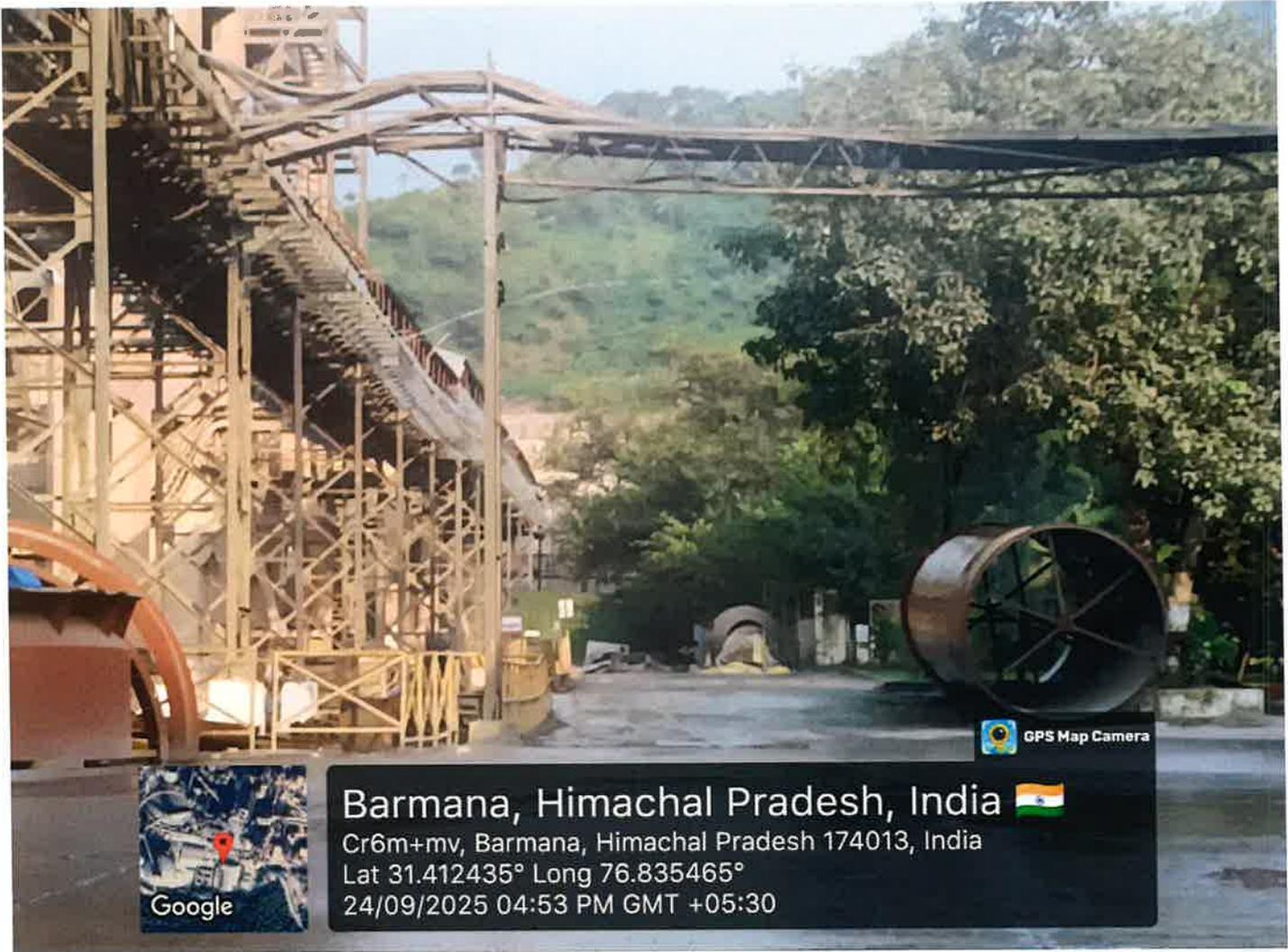
*Plan*



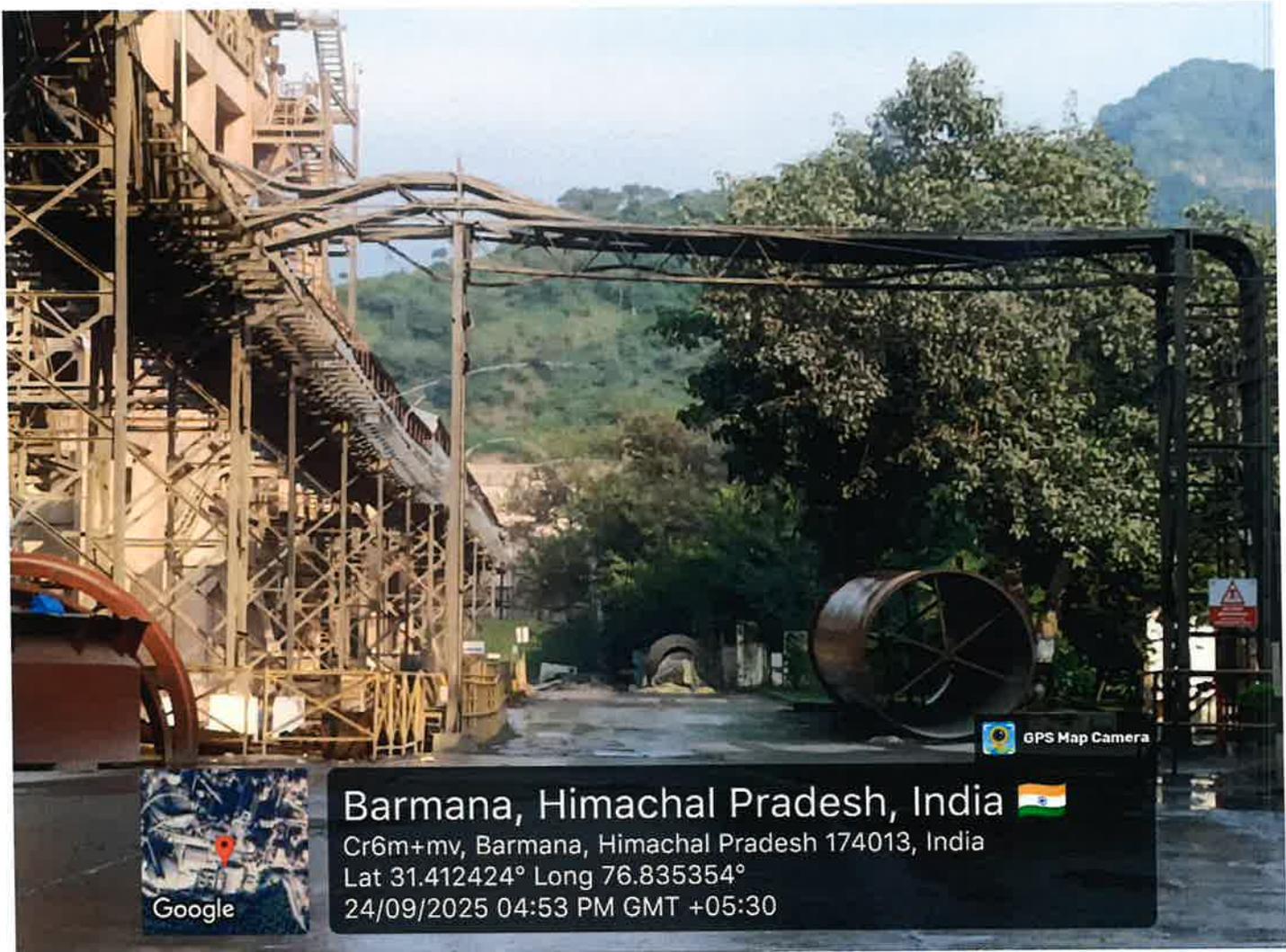
**Barmana, Himachal Pradesh, India** 🇮🇳  
Cr7j+cq, Barmana, Himachal Pradesh 174013, India  
Lat 31.414332° Long 76.832033°  
24/09/2025 04:26 PM GMT +05:30

GPS Map Camera

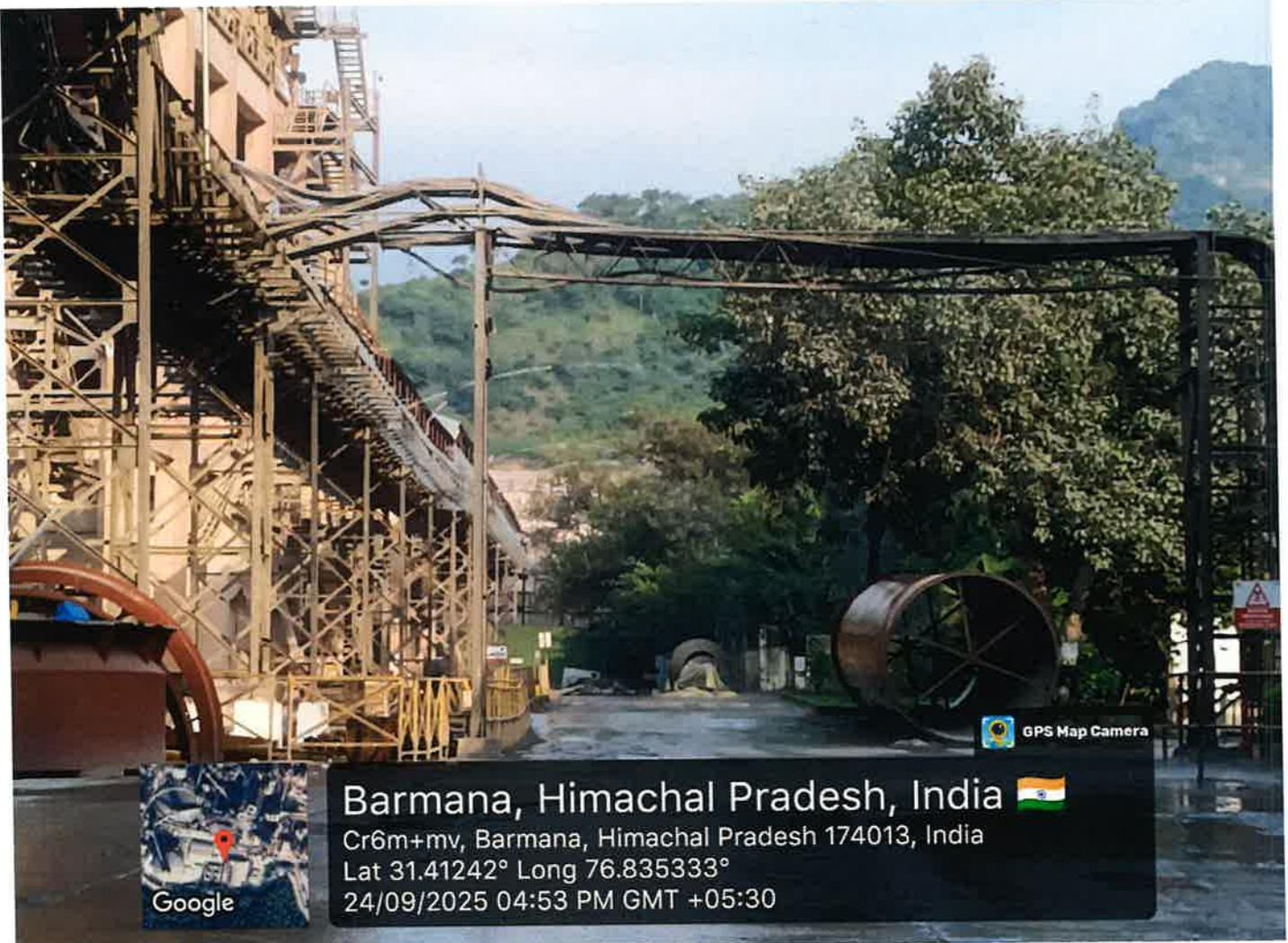
*Puan*



*Dean*



*Barman*



*Man*



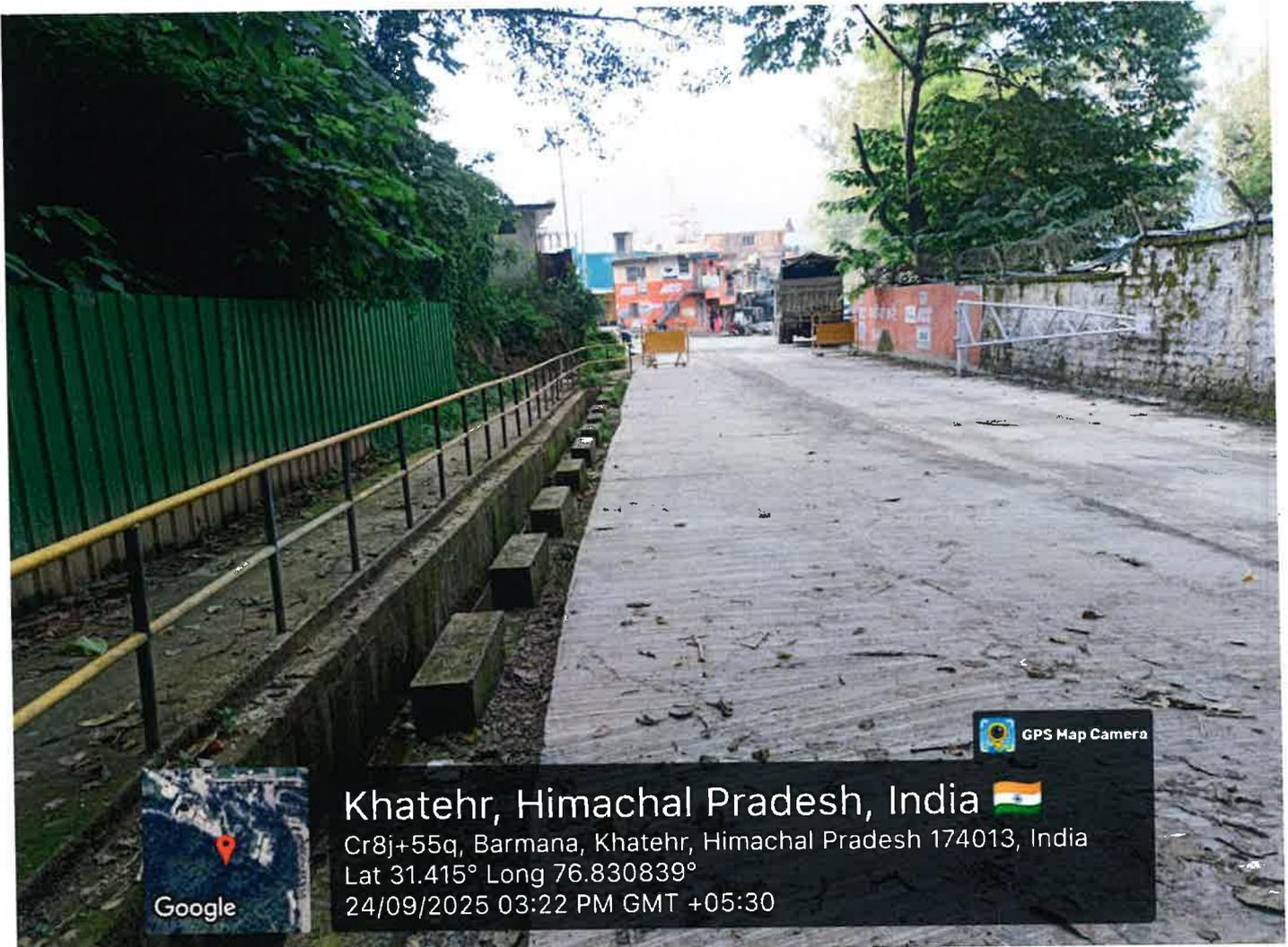
*pan*



*Barmana*



Puan



*Man*

## Annexure R/18 (colly.)



**H.P.STATE POLLUTION CONTROL BOARD  
REPORT BY STATE BOARD ANALYST  
(Stack/Ambient Air) Monitoring Report**

Report No: 16247751/A-18548

11/07/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/06/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to Cooler ESP (Unit-I) of ACC Limited Unit 1, 251,277 Galgal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar Distt. Bilaspur, H.P. 174013** on dated **26/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/06/2025** to **11/07/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	PM(Stack)	15.00	mg/Nm <sup>3</sup>	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **11/07/2025**

**Remarks of Lab Head:**

---



**Promila Sharma, SO  
(State Board Analyst)  
RL Sundarnagar**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Sundarnagar

**To:**

ACC Limited Unit 1  
251,277 Galgal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,  
Distt.Bilaspur, H.P.174013

*(Handwritten signature)*



**H.P. STATE POLLUTION CONTROL BOARD  
REPORT BY STATE BOARD ANALYST  
(Stack/Ambient Air) Monitoring Report**

Report No: 16247379/A-18549

11/07/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/06/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Club House** of **ACC Limited Unit 1, 251,277 Gagal Cement Works, PO Barmana, Bilaspur, Bilaspur Sadar Distt. Bilaspur, H.P. 174013** on dated **26/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/06/2025** to **11/07/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	PM 10	92.0	microgram mes/m <sup>3</sup>	NA	NA

The condition of the seals, fastening and container on receipt was as follows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **11/07/2025**

**Remarks of Lab Head:**

---



**Promila Sharma, SO  
(State Board Analyst)  
RL Sundarnagar**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Sundarnagar

**To:**

ACC Limited Unit 1  
251,277 Gagal Cement Works, PO Barmana, Bilaspur, Bilaspur Sadar,

Distt.Bilaspur, H.P.174013





**H.P.STATE POLLUTION CONTROL BOARD  
REPORT BY STATE BOARD ANALYST  
(Stack/Ambient Air) Monitoring Report**

Report No: 16247441/A-18550

11/07/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/06/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Central Lubrication Cell of ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **26/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/06/2025** to **11/07/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	PM 10	93.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was as follows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **11/07/2025**

**Remarks of Lab Head:**

---



**Promila Sharma, SO  
(State Board Analyst)  
RL Sundarnagar**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Sundarnagar

**To:**

ACC Limited Unit 1  
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

Distt.Bilaspur, H.P.174013





**H.P.STATE POLLUTION CONTROL BOARD  
REPORT BY STATE BOARD ANALYST  
(Stack/Ambient Air) Monitoring Report**

Report No: 16247410/A-18552

11/07/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/06/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Admin Block of ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar Distt. Bilaspur, H.P. 174013** on dated **26/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/06/2025** to **11/07/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	PM 10	65.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was as follows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **11/07/2025**

**Remarks of Lab Head:**

---



**Promila Sharma, SO  
(State Board Analyst)  
RL Sundarnagar**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Sundarnagar

**To:**

ACC Limited Unit 1  
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

Distt.Bilaspur, H.P.174013

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**H.P.STATE POLLUTION CONTROL BOARD  
REPORT BY STATE BOARD ANALYST  
(Stack/Ambient Air) Monitoring Report**

Report No: 16247783/A-18551

11/07/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/06/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to Coal Mill-1 (Unit-I) of ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar Distt. Bilaspur, H.P. 174013** on dated **26/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/06/2025** to **11/07/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	PM(Stack)	16.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was as follows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **11/07/2025**

**Remarks of Lab Head:**

---



**Promila Sharma, SO  
(State Board Analyst)  
RL Sundarnagar**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Sundarnagar

**To:**

ACC Limited Unit 1  
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,  
Distt.Bilaspur, H.P.174013



**H.P.STATE POLLUTION CONTROL BOARD  
REPORT BY STATE BOARD ANALYST  
(Stack/Ambient Air) Monitoring Report**

Report No: 16247816/A-18555

11/07/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/06/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to RABH (Unit-I) of ACC Limited Unit 1, 251,277 Galgal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar Distt. Bilaspur, H.P. 174013** on dated **26/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/06/2025** to **11/07/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	PM(Stack)	12.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **11/07/2025**

**Remarks of Lab Head:**

---



**Promila Sharma, SO  
(State Board Analyst)  
RL Sundarnagar**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Sundarnagar

**To:**

ACC Limited Unit 1  
251,277 Galgal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,  
Distt.Bilaspur, H.P.174013



**H.P. STATE POLLUTION CONTROL BOARD  
REPORT BY STATE BOARD ANALYST  
(Stack/Ambient Air) Monitoring Report**

Report No: 16247552/A-18556

11/07/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/06/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Mines Office of A C C Ltd. (Gagal Limestone Mines), 1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar Distt. Bilaspur, H.P. 174013** on dated **26/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/06/2025** to **11/07/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	PM 10	18.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was as follows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **11/07/2025**

**Remarks of Lab Head:**

---



**Promila Sharma, SO  
(State Board Analyst)  
RL Sundarnagar**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Sundarnagar

**To:**

A C C Ltd. (Gagal Limestone Mines)  
1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar,

Distt.Bilaspur, H.P.174013

A handwritten signature or mark, possibly the name 'Anon', enclosed in a circular scribble.



**H.P. STATE POLLUTION CONTROL BOARD  
REPORT BY STATE BOARD ANALYST  
(Stack/Ambient Air) Monitoring Report**

Report No: 16247506/A-18554

11/07/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/06/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Transformer House of ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar Distt. Bilaspur, H.P. 174013** on dated **26/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/06/2025** to **11/07/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	PM 10	95.0	microgram mes/m <sup>3</sup>	NA	NA

The condition of the seals, fastening and container on receipt was as follows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **11/07/2025**

**Remarks of Lab Head:**

---



**Promila Sharma, SO  
(State Board Analyst)  
RL Sundarnagar**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Sundarnagar

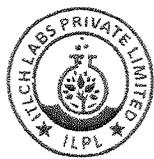
**To:**

ACC Ltd , Gagal Cement Works, Unit II  
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar,

*Arpan*

Distt.Bilaspur, H.P.174013

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# Annexure R/19 (colly.)

## ITLCH Labs Private Limited

(formerly known as Industrial Testing Laboratory and Consulting House)  
A Government Approved Laboratory



57

### Test Report

Issued to:  
ACC LIMITED GAGAL CEMENT WORKS  
P.O. BARMANA DISTT BILASPUR- 174013  
(HP)

ULR Number : TC1373525300001230F  
Report Issue Date : 29/08/2025  
Sample Receipt Date : 26/08/2025  
Analysis Date : 26/08/2025 to 29/08/2025  
Job Order No. & Date : 25300001230 & 26/08/2025  
Work Order No. & Date : NA

Nature and Description of Sample : Ambient Air Quality Monitoring (AAQM)  
Type of Sample : Air sample  
Weather condition : Temp-Max- 26°C, Min-23 °C, Humidity-86%, Cloudy  
Date & Time of Sample Collection : 25/08/2025 & 03:05 pm  
Location / Source of Sample : Sports Club Building  
Sample Quantity : 01  
Sample Condition : OK  
Sampling Method : ITL/SOP-7 3/01  
Name of the Sample Collecting Officer : Hari Shankar Kushwaha  
Any Other Information (if any) : NA

### Test Results

SN	Parameters	Results	Regulatory Standards (NAAQS)*	Test Method (S)
1.	Particulate Matter, (size <10 µm), or PM 10 µg/m <sup>3</sup>	55	100	IS: 5182 (Part-23) 2006
2.	Particulate Matter, (size <2.5 µm), or PM 2.5 µg/m <sup>3</sup>	35	60	IS: 5182(Part-24) 2019
3.	Nitrogen Dioxide, (NO <sub>2</sub> ), µg/m <sup>3</sup>	17	80	IS:5182 (Part 6) 2006
4.	Sulphur Dioxide, (SO <sub>2</sub> ), µg/m <sup>3</sup>	11	80	IS:5182 (Part 2) Sec-1, 2023
5.	Ammonia, (NH <sub>3</sub> ), µg/m <sup>3</sup>	ND	400	IS : 5182 ( Part-25) 2018
6.	Ozone, (O <sub>3</sub> ), µg/m <sup>3</sup>	ND	180	IS: 5182, (Part-9) 1974
7.	Lead Pb, µg/m <sup>3</sup>	ND	1.0	IS: 5182 ( Part-22) 2004
8.	Arsenic As, ng/m <sup>3</sup>	ND	6.0	USEPA Method IO-3.2, 1999
9.	Nickel Ni, ng/m <sup>3</sup>	ND	20	IS : 5182 (Part- 26) 2020
10.	Benzene, (C <sub>6</sub> H <sub>6</sub> ), µg/m <sup>3</sup>	ND	5.0	IS: 5182, (Part11), 2006
11.	Benzo (α) Pyrene, ( B α P), ng/m <sup>3</sup>	ND	1.0	IS: 5182, (Part12), 2004
12.	Carbon Monoxide, (CO), mg/m <sup>3</sup>	ND	4.0	IS:5182 (Part 10) 1999

Note - ND- Not Detected , DL- Detection Limit (DL-Lead-0.1, Arsenic-2, Nickel -5.0, Benzene 1.0, Benzo(α) Pyrene-0.5, Ozone- 5, Ammonia- 6, Carbon Monoxide- 1.14 ) \*NAAQS:-National ambient air quality standards.

-----End of the Report-----

Authorized Signatory  
Mr. Kailash Chandra Bhatt

Chemical Discipline

NOTE: 1. The results are related to the tested items only 2. Total liability of our laboratory is limited to the invoiced amount 3. Sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified 4. Report is not to be produced wholly or in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory. 5. In case of any reconfirmation of the contents of the test report is required, please contact the authorized signatory of the test report within 15 days of the issue of the test report

Page 1 of 1

Ghalori Gate, Patiala 147001, Punjab, (India)

Phone: 0175-2320175 (9 a.m. – 5 p.m.), 8195071555, 9915584242, 9872584242; Email: info@itlch.com

CIN: U71200PB2023PTC059805

ITL/F-7.8/04



# ITLCH Labs Private Limited

(formerly known as Industrial Testing Laboratory and Consulting House)  
A Government Approved Laboratory



## Test Report

Issued to:  
**ACC LIMITED GAGAL CEMENT WORKS**  
**P.O. BARMANA DISTT BILASPUR- 174013**  
**(HP)**

**ULR Number** : TC1373525300001231F  
**Report Issue Date** : 29/08/2025  
**Sample Receipt Date** : 26/08/2025  
**Analysis Date** : 26/08/2025 to 29/08/2025  
**Job Order No. & Date** : 25300001231 & 26/08/2025  
**Work Order No. & Date** : NA

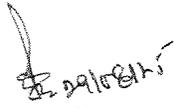
**Nature and Description of Sample** : Ambient Air Quality Monitoring (AAQM)  
**Type of Sample** : Air sample  
**Weather condition** : Temp-Max- 26°C, Min-23 °C, Humidity-86%, Cloudy  
**Date & Time of Sample Collection** : 25/08/2025 & 03:28 pm  
**Location / Source of Sample** : Admin Building  
**Sample Quantity** : 01  
**Sample Condition** : OK  
**Sampling Method** : ITL/SOP-7 3/01  
**Name of the Sample Collecting Officer** : Hari Shankar Kushwaha  
**Any Other Information (if any)** : NA

### Test Results

SN	Parameters	Results	Regulatory Standards (NAAQS)*	Test Method (S)
1.	Particulate Matter (size <10 µm), or PM 10 µg/m <sup>3</sup>	62	100	IS 5182 (Part-23) 2006
2.	Particulate Matter (size <2.5 µm), or PM 2.5 µg/m <sup>3</sup>	42	60	IS 5182(Part-24) 2019
3.	Nitrogen Dioxide, (NO <sub>2</sub> ), µg/m <sup>3</sup>	09	80	IS:5182 (Part 6) 2006
4.	Sulphur Dioxide, (SO <sub>2</sub> ), µg/m <sup>3</sup>	14	80	IS:5182 (Part 2) Sec-1, 2023
5.	Ammonia, (NH <sub>3</sub> ), µg/m <sup>3</sup>	20	400	IS : 5182 ( Part-25) 2018
6.	Ozone, (O <sub>3</sub> ), µg/m <sup>3</sup>	ND	180	IS: 5182, (Part-9) 1974
7.	Lead Pb, µg/m <sup>3</sup>	ND	1.0	IS 5182 ( Part-22) 2004
8.	Arsenic As, ng/m <sup>3</sup>	ND	6.0	USEPA Method IO-3.2: 1999
9.	Nickel Ni, ng/m <sup>3</sup>	ND	20	IS : 5182 (Part- 26) 2020
10.	Benzene, (C <sub>6</sub> H <sub>6</sub> ), µg/m <sup>3</sup>	ND	5.0	IS 5182 (Part11), 2006
11.	Benzo (α) Pyrene ( B α P), ng/m <sup>3</sup>	ND	1.0	IS 5182 (Part12), 2004
12.	Carbon Monoxide, (CO), mg/m <sup>3</sup>	1.21	4.0	IS 5182 (Part 10) 1999

Note - ND- Not Detected , DL- Detection Limit (DL- Lead-0.1, Arsenic-2, Nickel -5.0, Benzene 1.0, Benzo(α) Pyrene-0.5, Ozone- 5 ) \*NAAQS:-National ambient air quality standards.

-----End of the Report-----

  
Authorized Signatory  
**Mr. Kailash Chandra Bhatt**  
Chemical Discipline

NOTE: 1. The results are related to the tested items only 2. Total liability of our laboratory is limited to the invoiced amount 3. Sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified 4. Report is not to be produced wholly or in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory. 5. In case of any reconfirmation of the contents of the test report is required, please contact the authorized signatory of the test report within 15 days of the issue of the test report.

Page 1 of 1

Ghalori Gate, Patiala 147001, Punjab, (India)  
Phone: 0175-2320175 (9 a.m. – 5 p.m.), 8195071555, 9915584242, 9872584242; Email: info@itlch.com  
CIN: U71200PB2023PTC059805 ITL/F-7.8/04





# ITLCH Labs Private Limited

(formerly known as Industrial Testing Laboratory and Consulting House)  
A Government Approved Laboratory



## Test Report

Issued to:  
**ACC LIMITED GAGAL CEMENT WORKS**  
P.O. BARMANA DISTT BILASPUR- 174013  
(HP)

**ULR Number** : TC1373525300001232F  
**Report Issue Date** : 29/08/2025  
**Sample Receipt Date** : 26/08/2025  
**Analysis Date** : 26/08/2025 to 29/08/2025  
**Job Order No. & Date** : 25300001232 & 26/08/2025  
**Work Order No. & Date** : NA

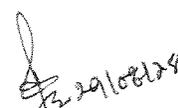
**Nature and Description of Sample** : Ambient Air Quality Monitoring (AAQM)  
**Type of Sample** : Air sample  
**Weather condition** : Temp-Max- 26°C, Min-23 °C, Humidity-86%, Cloudy  
**Date & Time of Sample Collection** : 25/08/2025 & 04:07 pm  
**Location / Source of Sample** : CLC Area  
**Sample Quantity** : 01  
**Sample Condition** : OK  
**Sampling Method** : ITL/SOP-7 3/01  
**Name of the Sample Collecting Officer** : Hari Shankar Kushwaha  
**Any Other Information (if any)** : NA

### Test Results

SN	Parameters	Results	Regulatory Standards (NAAQS)*	Test Method (S)
1	Particulate Matter, (size <10 µm), or PM 10, µg/m <sup>3</sup>	80	100	IS 5182 (Part-23) 2006
2	Particulate Matter, (size <2.5 µm), or PM 2.5, µg/m <sup>3</sup>	49	60	IS 5182(Part-24) 2019
3	Nitrogen Dioxide, (NO <sub>2</sub> ), µg/m <sup>3</sup>	21	80	IS:5182 (Part 6) 2006
4	Sulphur Dioxide, (SO <sub>2</sub> ), µg/m <sup>3</sup>	16	80	IS:5182 (Part 2) Sec-1. 2023
5	Ammonia, (NH <sub>3</sub> ), µg/m <sup>3</sup>	18	400	IS : 5182 ( Part-25) 2018
6	Ozone, (O <sub>3</sub> ), µg/m <sup>3</sup>	ND	180	IS: 5182, (Part-9) 1974
7	Lead Pb, µg/m <sup>3</sup>	ND	1.0	IS: 5182 ( Part-22) 2004
8	Arsenic As, ng/m <sup>3</sup>	ND	6.0	USEPA Method IO-3.2. 1999
9	Nickel Ni, ng/m <sup>3</sup>	ND	20	IS : 5182 (Part- 26) 2020
10	Benzene, (C <sub>6</sub> H <sub>6</sub> ), µg/m <sup>3</sup>	ND	5.0	IS 5182, (Part11) 2006
11	Benzo (α) Pyrene, ( B α P), ng/m <sup>3</sup>	ND	1.0	IS 5182, (Part12) 2004
12	Carbon Monoxide, (CO), mg/m <sup>3</sup>	1.25	4.0	IS:5182 (Part 10) 1999

Note - ND- Not Detected , DL- Detection Limit (DL- Lead-0.1, Arsenic-2, Nickel -5.0, Benzene 1.0, Benzo(α) Pyrene-0.5, Ozone- 5 ) \*NAAQS:-National ambient air quality standards.

-----End of the Report-----

  
Authorized Signatory  
Nailash Chandra Bhatt  
Chemical Discipline

NOTE: 1. The results are related to the tested items only. 2. Total liability of our laboratory is limited to the invoiced amount. 3. Sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified. 4. Report is not to be produced wholly or in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory. 5. In case of any reconfirmation of the contents of the test report is required, please contact the authorized signatory of the test report within 15 days of the issue of the test report.

Ghalori Gate, Patiala 147001, Punjab, (India)

Phone: 0175-2320175 (9 a.m. – 5 p.m.), 8195071555, 9915584242, 9872584242; Email: info@itlch.com  
CIN: U71200PB2023PTC059805

ITL/F-7.8/04





# ITLCH Labs Private Limited

(formerly known as Industrial Testing Laboratory and Consulting House)  
A Government Approved Laboratory



## Test Report

Issued to:  
**ACC LIMITED GAGAL CEMENT WORKS**  
P.O. BARMANA DISTT BILASPUR- 174013  
(HP)

**ULR Number** : TC1373525300001233F  
**Report Issue Date** : 29/08/2025  
**Sample Receipt Date** : 26/08/2025  
**Analysis Date** : 26/08/2025 to 29/08/2025  
**Job Order No. & Date** : 25300001233 & 26/08/2025  
**Work Order No. & Date** : NA

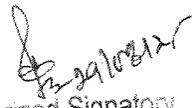
**Nature and Description of Sample** : Ambient Air Quality Monitoring (AAQM)  
**Type of Sample** : Air sample  
**Weather condition** : Temp-Max- 26°C, Min-23 °C, Humidity-86%, Cloudy  
**Date & Time of Sample Collection** : 25/08/2025 & 04.18 pm  
**Location / Source of Sample** : Coal stacker  
**Sample Quantity** : 01  
**Sample Condition** : OK  
**Sampling Method** : ITL/SOP-7.3/01  
**Name of the Sample Collecting Officer** : Hari Shankar Kushwaha  
**Any Other Information (if any)** : NA

### Test Results

SN	Parameters	Results	Regulatory Standards (NAAQS)*	Test Method (S)
1	Particulate Matter, (size <10 µm), or PM 10 µg/m <sup>3</sup>	75	100	IS: 5182 (Part-23) 2006
2	Particulate Matter, (size <2.5 µm), or PM 2.5 µg/m <sup>3</sup>	50	60	IS: 5182(Part-24) 2019
3	Nitrogen Dioxide, (NO <sub>2</sub> ), µg/m <sup>3</sup>	26	80	IS 5182 (Part 6) 2006
4	Sulphur Dioxide, (SO <sub>2</sub> ), µg/m <sup>3</sup>	19	80	IS 5182 (Part 2) Sec-1, 2023
5	Ammonia, (NH <sub>3</sub> ), µg/m <sup>3</sup>	17	400	IS : 5182 ( Part-25) 2018
6	Ozone, (O <sub>3</sub> ), µg/m <sup>3</sup>	ND	180	IS: 5182, (Part-9) 1974
7	Lead Pb, µg/m <sup>3</sup>	ND	1.0	IS 5182 ( Part-22) 2004
8	Arsenic As, ng/m <sup>3</sup>	ND	6.0	USEPA Method IO-3.2 1999
9	Nickel Ni, ng/m <sup>3</sup>	ND	20	IS 5182 (Part- 26) 2020
10	Benzene, (C <sub>6</sub> H <sub>6</sub> ), µg/m <sup>3</sup>	ND	5.0	IS 5182 (Part11), 2006
11	Benzo (α) Pyrene, ( B α P), ng/m <sup>3</sup>	ND	1.0	IS 5182, (Part12), 2004
12	Carbon Monoxide, (CO), mg/m <sup>3</sup>	1.28	4.0	IS 5182 (Part 10) 1999

Note - ND- Not Detected , DL- Detection Limit (DL- Lead-0.1, Arsenic-2, Nickel -5.0, Benzene 1.0, Benzo(α) Pyrene-0.5, Ozone- 5 ) \*NAAQS:-National ambient air quality standards.

-----End of the Report-----

  
Authorized Signatory  
Mr. Kailash Chandra Bhatt  
Chemical Discipline

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Page 1 of 1

Ghalori Gate, Patiala 147001, Punjab, (India)

Phone: 0175-2320175 (9 a.m. – 5 p.m.), 8195071555, 9915584242, 9872584242; Email: info@itlch.com  
CIN: U71200PB2023PTC059805

ITL/F-7.8/04





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## Test Report

Issued to:  
**ACC LIMITED GAGAL CEMENT WORKS**  
P.O. BARMANA DISTT BILASPUR- 174013  
(HP)

ULR Number : TC1373525300001234F  
Report Issue Date : 29/08/2025  
Sample Receipt Date : 26/08/2025  
Analysis Date : 26/08/2025 to 29/08/2025  
Job Order No. & Date : 25300001234 & 26/08/2025  
Work Order No. & Date : NA

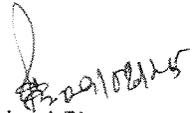
Nature and Description of Sample : Ambient Air Quality Monitoring (AAQM)  
Type of Sample : Air sample  
Weather condition : Temp-Max- 26°C, Min-23 °C, Humidity-86%. Cloudy  
Date & Time of Sample Collection : 25/08/2025 & 04:35 pm  
Location / Source of Sample : Transformer house  
Sample Quantity : 01  
Sample Condition : OK  
Sampling Method : ITL/SOP-7.3/01  
Name of the Sample Collecting Officer : Hari Shankar Kushwaha  
Any Other Information (if any) : NA

### Test Results

SN	Parameters	Results	Regulatory Standards (NAAQS)*	Test Method (S)
1.	Particulate Matter (size <10 µm) or PM 10 µg/m <sup>3</sup>	69	100	IS 5182 (Part-23) 2006
2.	Particulate Matter (size <2.5 µm) or PM 2.5 µg/m <sup>3</sup>	47	60	IS 5182(Part-24) 2019
3.	Nitrogen Dioxide (NO <sub>2</sub> ), µg/m <sup>3</sup>	16	80	IS 5182 (Part 6) 2006
4.	Sulphur Dioxide, (SO <sub>2</sub> ), µg/m <sup>3</sup>	18	80	IS:5182 (Part 2) Sec-1, 2023
5.	Ammonia, (NH <sub>3</sub> ), µg/m <sup>3</sup>	22	400	IS : 5182 ( Part-25) 2018
6.	Ozone, (O <sub>3</sub> ), µg/m <sup>3</sup>	ND	180	IS: 5182, (Part-9) 1974
7.	Lead Pb, µg/m <sup>3</sup>	ND	1.0	IS: 5182 ( Part-22) 2004
8.	Arsenic As, ng/m <sup>3</sup>	ND	6.0	USEPA Method IO-3.2: 1999
9.	Nickel Ni, ng/m <sup>3</sup>	ND	20	IS : 5182 (Part- 26) 2020
10.	Benzene, (C <sub>6</sub> H <sub>6</sub> ), µg/m <sup>3</sup>	ND	5.0	IS 5182, (Part11), 2006
11.	Benzo (α) Pyrene, ( B α P), ng/m <sup>3</sup>	ND	1.0	IS: 5182, (Part12), 2004
12.	Carbon Monoxide,(CO),mg/m <sup>3</sup>	ND	4.0	IS:5182 (Part 10) 1999

Note - ND- Not Detected , DL- Detection Limit (DL-Lead-0.1, Arsenic-2, Nickel -5.0, Benzene 1.0, Benzo(α) Pyrene-0.5, Ozone- 5, Carbon Monoxide- 1.14 ) \*NAAQS:-National ambient air quality standards.

-----End of the Report-----

  
Authorized Signatory  
Mr. Kailash Chandra Bhatt

Chemical Discipline

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CIN: U71200PB2023PTC059805

ITI/F-7 8/NA



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## Test Report

Issued to:  
ACC LIMITED GAGAL CEMENT WORKS  
P.O. BARMANA DISTT BILASPUR- 174013  
(HP)

ULR Number : TC1373525300001235F  
Report Issue Date : 29/08/2025  
Sample Receipt Date : 26/08/2025  
Analysis Date : 26/08/2025 to 29/08/2025  
Job Order No. & Date : 25300001235 & 26/08/2025  
Work Order No. & Date : NA

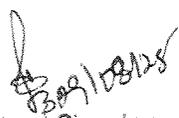
Nature and Description of Sample : Ambient Air Quality Monitoring (AAQM)  
Type of Sample : Air sample  
Weather condition : Temp-Max- 26°C. Min-23 °C. Humidity-86%. Cloudy  
Date & Time of Sample Collection : 25/08/2025 & 04.50 pm  
Location / Source of Sample : Mines office  
Sample Quantity : 01  
Sample Condition : OK  
Sampling Method : ITL/SOP-7.3/01  
Name of the Sample Collecting Officer : Hari Shankar Kushwaha  
Any Other Information (if any) : NA

### Test Results

SN	Parameters	Results	Regulatory Standards (NAAQS)*	Test Method (S)
1.	Particulate Matter, (size <10 µm), or PM 10, µg/m <sup>3</sup>	73	100	IS: 5182 (Part-23) 2006
2.	Particulate Matter, (size <2.5 µm), or PM 2.5, µg/m <sup>3</sup>	44	60	IS: 5182(Part-24) 2019
3.	Nitrogen Dioxide, (NO <sub>2</sub> ), µg/m <sup>3</sup>	23	80	IS:5182 (Part 6) 2006
4.	Sulphur Dioxide, (SO <sub>2</sub> ), µg/m <sup>3</sup>	13	80	IS 5182 (Part 2) Sec-1, 2023
5.	Ammonia, (NH <sub>3</sub> ), µg/m <sup>3</sup>	24	400	IS 5182 ( Part-25) 2018
6.	Ozone (O <sub>3</sub> ), µg/m <sup>3</sup>	ND	180	IS 5182 (Part-9) 1974
7.	Lead Pb, µg/m <sup>3</sup>	ND	1.0	IS 5182 ( Part-22) 2004
8.	Arsenic As, ng/m <sup>3</sup>	ND	6.0	USEPA Method IO-3.2, 1999
9.	Nickel Ni, ng/m <sup>3</sup>	ND	20	IS 5182 (Part- 26) 2020
10.	Benzene, (C <sub>6</sub> H <sub>6</sub> ), µg/m <sup>3</sup>	ND	5.0	IS 5182, (Part11), 2006
11.	Benzo (a) Pyrene, ( B a P), ng/m <sup>3</sup>	ND	1.0	IS: 5182, (Part12), 2004
12.	Carbon Monoxide, (CO), mg/m <sup>3</sup>	ND	4.0	IS:5182 (Part 10) 1999

Note - ND- Not Detected , DL- Detection Limit (DL-Lead-0.1, Arsenic-2, Nickel -5.0, Benzene 1.0, Benzo(a) Pyrene-0.5, Ozone- 5, Ammonia- 6, Carbon Monoxide- 1.14 ) \*NAAQS:-National ambient air quality standards.

-----End of the Report-----

  
Authorized Signatory  
Mr. Kailash Chandra Bhatt  
Chemical Discipline

NOTE: 1. The results are related to the tested items only 2. Total liability of our laboratory is limited to the invoiced amount 3. Sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified 4. Report is not to be produced wholly or in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory. 5. In case of any reconfirmation of the contents of the test report is required, please contact the authorized signatory of the test report within 15 days of the issue of the test report.

Page 1 of 1

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CIN: U71200PB2023PTC059805

ITL/F-7 8/04





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## Test Report

Issued to:  
ACC LIMITED GAGAL CEMENT WORKS  
P.O. BARMANA DISTT BILASPUR- 174013  
(HP)

ULR Number : TC1373525300001257F  
Report Issue Date : 01/09/2025  
Sample Receipt Date : 27/08/2025  
Analysis Date : 27/08/2025 to 01/09/2025  
Job Order No. & Date : 25300001257 & 27/08/2025  
Work Order No. & Date : NA

Nature and Description of Sample : Stack Emission Sample  
Type of Sample : Air Sample  
Date & Time of Sample Collection : 26/08/2025 & 11 19 am  
Location / Source of Sample : Cement mill-02 (Gagal 1)  
Sample Quantity : 01  
Sample Condition : OK  
Sampling Method : ITL/SOP-7 3/01  
Name of the Sample Collecting Officer : Hari Shankar Kushwaha

### OBSERVATIONS:

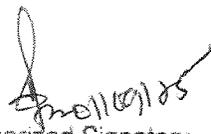
Ambient air temperature, (°C) : 26.7  
Stack gas temperature, (°C) : 64  
Stack gas velocity (m/s), average : 13.4  
Duration of sample collection, (minutes) : 30  
Stack diameter at sampling point, (m) : 1.1  
Height of stack from ground/ roof level, (m) : 31  
Any Other Information (Volumetric flow rate) : 38799.46 (Nm<sup>3</sup>/hr)

### Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter, mg/Nm <sup>3</sup>	7.5	30	IS: 11255 (Part 1) 1985

Note: - \*CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

-----End of the Report-----

  
Authorized Signatory  
Mr. Kailash Chandra Bhatt  
Chemical Discipline

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Page 1 of 1

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## Test Report

Issued to  
**ACC LIMITED GAGAL CEMENT WORKS**  
P.O. BARMANA DISTT BILASPUR- 174013  
(HP)

ULR Number : TC1373525300001258F  
Report Issue Date : 01/09/2025  
Sample Receipt Date : 27/08/2025  
Analysis Date : 27/08/2025 to 01/09/2025  
Job Order No. & Date : 25300001258 & 27/08/2025  
Work Order No. & Date : NA

Nature and Description of Sample : Stack Emission Sample  
Type of Sample : Air Sample  
Date & Time of Sample Collection : 26/08/2025 & 02 15 pm  
Location / Source of Sample : Coal Mill No 1 (Gagal -02)  
Sample Quantity : 01  
Sample Condition : OK  
Sampling Method : ITL/SOP-7.3/01  
Name of the Sample Collecting Officer : Hari Shankar Kushwaha

### OBSERVATIONS:

Ambient air temperature. ( $^{\circ}$ C) : 28.4  
Stack gas temperature. ( $^{\circ}$ C) : 84  
Stack gas velocity (m/s). average : 16.81  
Duration of sample collection. (minutes) : 30  
Stack diameter at sampling point. (m) : 1.2  
Height of stack from ground/ roof level. (m) : 71  
Any Other Information (Volumetric flow rate) : 54812.26 (Nm<sup>3</sup>/hr)

### Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter, mg/Nm <sup>3</sup>	8.4	30	IS: 11255 (Part 1) 1985

Note: - \*CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

-----End of the Report-----

  
Authorized Signatory  
Mr. Kailash Chandra Bhatt  
Chemical Discipline

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## Test Report

Issued to:  
ACC LIMITED GAGAL CEMENT WORKS  
P.O. BARMANA DISTT BILASPUR- 174013  
(HP)

ULR Number : TC1373525300001259F  
Report Issue Date : 01/09/2025  
Sample Receipt Date : 27/08/2025  
Analysis Date : 27/08/2025 to 01/09/2025  
Job Order No. & Date : 25300001259 & 27/08/2025  
Work Order No. & Date : NA

Nature and Description of Sample : Stack Emission Sample  
Type of Sample : Air Sample  
Date & Time of Sample Collection : 26/08/2025 & 02:54 pm  
Location / Source of Sample : Coal mill -02 (Gagal-02)  
Sample Quantity : 01  
Sample Condition : OK  
Sampling Method : ITL/SOP-7 3/01  
Name of the Sample Collecting Officer : Hari Shankar Kushwaha

### OBSERVATIONS:

Ambient air temperature, (°C) : 27.8  
Stack gas temperature, (°C) : 79  
Stack gas velocity (m/s), average : 15.90  
Duration of sample collection, (minutes) : 30  
Stack diameter at sampling point, (m) : 2.2  
Height of stack from ground/ roof level, (m) : 71  
Any Other Information (Volumetric flow rate) : 176770.81 (Nm<sup>3</sup>/hr)

### Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1.	Particulate Matter, mg/Nm <sup>3</sup>	8.6	30	IS 11255 (Part 1) 1985

Note: - \*CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

-----End of the Report-----

  
Authorized Signatory  
Mr. Kailash Chandra Bhatt  
Chemical Discipline

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Page 1 of 1

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## Test Report

Issued to  
ACC LIMITED GAGAL CEMENT WORKS  
P.O. BARMANA DISTT BILASPUR- 174013  
(HP)

ULR Number : TC1373525300001260F  
Report Issue Date : 01/09/2025  
Sample Receipt Date : 27/08/2025  
Analysis Date : 27/08/2025 to 01/09/2025  
Job Order No. & Date : 25300001260 & 27/08/2025  
Work Order No. & Date : NA

Nature and Description of Sample : Stack Emission Sample  
Type of Sample : Air Sample  
Date & Time of Sample Collection : 26/08/2025 & 03:35 pm  
Location / Source of Sample : Coal Mill (Pet Coke) (Gagal -02)  
Sample Quantity : 01  
Sample Condition : OK  
Sampling Method : ITL/SOP-7.3/01  
Name of the Sample Collecting Officer : Hari Shankar Kushwaha

### OBSERVATIONS:

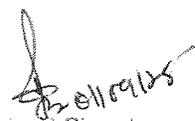
Ambient air temperature, (°C) : 27.1  
Stack gas temperature (°C) : 62  
Stack gas velocity (m/s), average : 15.2  
Duration of sample collection, (minutes) : 30  
Stack diameter at sampling point, (m) : 1.8  
Height of stack from ground/ roof level, (m) : 80  
Any Other Information (Volumetric flow rate) : 118676.53 (Nm<sup>3</sup>/hr)

### Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1.	Particulate Matter, mg/Nm <sup>3</sup>	9.3	30	IS: 11255 (Part 1) 1985

Note: - \*CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

-----End of the Report-----

  
Authorized Signatory  
Mr. Kailash Chandra Bhatt  
Chemical Discipline

NOTE: 1. The results are related to the tested items only. 2. Total liability of our laboratory is limited to the invoiced amount. 3. Sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified. 4. Report is not to be produced wholly or in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory. 5. In case of any reconfirmation of the contents of the test report is required, please contact the authorized signatory of the test report within 15 days of the issue of the test report.

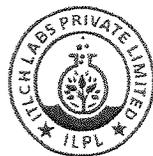
Page 1 of 1

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CIN: U71200PB2023PTC059805

ITI/F-7 8/04





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## Test Report

Issued to  
ACC LIMITED GAGAL CEMENT WORKS  
P.O. BARMANA DISTT BILASPUR- 174013  
(HP)

ULR Number : TC1373525300001277F  
Report Issue Date : 02/09/2025  
Sample Receipt Date : 28/08/2025  
Analysis Date : 28/08/2025 to 02/09/2025  
Job Order No. & Date : 25300001277 & 28/08/2025  
Work Order No. & Date : NA

Nature and Description of Sample : Stack Emission Sample  
Type of Sample : Air Sample  
Date & Time of Sample Collection : 27/08/2025 & 11 18 am  
Location / Source of Sample : VRM/KILN (Gagal -02)  
Sample Quantity : 01  
Sample Condition : OK  
Sampling Method : ITL/SOP-7 3/01  
Name of the Sample Collecting Officer : Hari Shankar Kushwaha

**OBSERVATIONS:**

Ambient air temperature. ( $^{\circ}$ C) : 35.6  
Stack gas temperature. ( $^{\circ}$ C) : 116  
Stack gas velocity (m/s), average : 24.0  
Duration of sample collection. (minutes) : 70  
Stack diameter at sampling point. (m) : 3.4  
Height of stack from ground/ roof level. (m) : 122  
Any Other Information (Volumetric flow rate) : 575525.24 (Nm<sup>3</sup>/hr)

### Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1.	Particulate Matter, mg/Nm <sup>3</sup>	9.4	30	IS. 11255 (Part 1) 1985

Note: - \*CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

-----End of the Report-----

  
Authorized Signatory  
Mr. Kailash Chandra Bhatt  
Chemical Discipline

NOTE: 1. The results are related to the tested items only. 2. Total liability of our laboratory is limited to the invoiced amount. 3. Sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified. 4. Report is not to be produced wholly or in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory. 5. In case of any reconfirmation of the contents of the test report is required, please contact the authorized signatory of the test report within 15 days of the issue of the test report.

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Phone: 0175-2320175 (9 a.m. – 5 p.m.), 8195071555, 9915584242, 9872584242; Email: info@itlch.com  
CIN: U71200PB2023PTC059805

ITI/F-7 8/04





# ITLCH Labs Private Limited

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## Test Report

Issued to  
ACC LIMITED GAGAL CEMENT WORKS  
P.O. BARMANA DISTT BILASPUR- 174013  
(HP)

ULR Number : TC1373525300001278F  
Report Issue Date : 02/09/2025  
Sample Receipt Date : 28/08/2025  
Analysis Date : 28/08/2025 to 02/09/2025  
Job Order No. & Date : 25300001278 & 28/08/2025  
Work Order No. & Date : NA

Nature and Description of Sample : Stack Emission Sample  
Type of Sample : Air Sample  
Date & Time of Sample Collection : 27/08/2025 & 02:35 pm  
Location / Source of Sample : Cooler ESP (Gagal -02)  
Sample Quantity : 01  
Sample Condition : OK  
Sampling Method : ITL/SOP-7.3/01  
Name of the Sample Collecting Officer : Hari Shankar Kushwaha

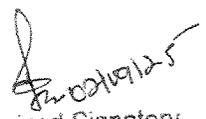
**OBSERVATIONS:**  
Ambient air temperature, (°C) : 31.9  
Stack gas temperature, (°C) : 146  
Stack gas velocity (m/s), average : 9.91  
Duration of sample collection, (minutes) : 25  
Stack diameter at sampling point, (m) : 3.6  
Height of stack from ground/ roof level, (m) : 70  
Any Other Information (Volumetric flow rate) : 247787 07 (Nm<sup>3</sup>/hr)

### Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter, mg/Nm <sup>3</sup>	10.4	30	IS: 11255 (Part 1) 1985

Note: - \*CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

-----End of the Report-----

  
Authorized Signatory  
Mr. Kailash Chandra Bhatt  
Chemical Discipline

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## Test Report

Issued to:  
ACC LIMITED GAGAL CEMENT WORKS  
P.O. BARMANA DISTT BILASPUR- 174013  
(HP)

ULR Number : TC1373525300001279F  
Report Issue Date : 02/09/2025  
Sample Receipt Date : 28/08/2025  
Analysis Date : 28/08/2025 to 02/09/2025  
Job Order No. & Date : 25300001279 & 28/08/2025  
Work Order No. & Date : NA

Nature and Description of Sample : Stack Emission Sample  
Type of Sample : Air Sample  
Date & Time of Sample Collection : 27/08/2025 & 03 45 pm  
Location / Source of Sample : Cement mill -03 & 04 (Gagal-02)  
Sample Quantity : 01  
Sample Condition : OK  
Sampling Method : ITL/SOP-7.3/01  
Name of the Sample Collecting Officer : Hari Shankar Kushwaha

### OBSERVATIONS:

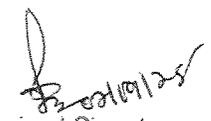
Ambient air temperature, (°C) : 31.1  
Stack gas temperature, (°C) : 63  
Stack gas velocity (m/s), average : 15.82  
Duration of sample collection, (minutes) : 30  
Stack diameter at sampling point, (m) : 2.2  
Height of stack from ground/ roof level, (m) : 38  
Any Other Information (Volumetric flow rate) : 184285 99 (Nm<sup>3</sup>/hr)

### Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter, mg/Nm <sup>3</sup>	13.0	30	IS 11255 (Part 1) 1985

Note: - \*CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

-----End of the Report-----

  
Authorized Signatory  
Mr. Kailash Chandra Bhatt  
Chemical Discipline

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## Test Report

Issued to:

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P.O. BARMANA DISTT BILASPUR- 174013  
(HP)

ULR Number : TC1373525300001280F  
Report Issue Date : 02/09/2025  
Sample Receipt Date : 28/08/2025  
Analysis Date : 28/08/2025 to 02/09/2025  
Job Order No. & Date : 25300001280 & 28/08/2025  
Work Order No. & Date : NA

Nature and Description of Sample : Stack Emission Sample  
Type of Sample : Air Sample  
Date & Time of Sample Collection : 27/08/2025 & 12:45 pm  
Location / Source of Sample : RABH (Gagal -01)  
Sample Quantity : 01  
Sample Condition : OK  
Sampling Method : ITL/SOP-7 3/01  
Name of the Sample Collecting Officer : Hari Shankar Kushwaha

### OBSERVATIONS:

Ambient air temperature, (°C) : 30.6  
Stack gas temperature, (°C) : 139  
Stack gas velocity (m/s), average : 19.73  
Duration of sample collection, (minutes) : 30  
Stack diameter at sampling point, (m) : 4.25  
Height of stack from ground/ roof level, (m) : 155  
Any Other Information (Volumetric flow rate) : 699378.91 (Nm<sup>3</sup>/hr)

### Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter, mg/Nm <sup>3</sup>	6.5	30	IS 11255 (Part 1) 1985

Note: - \*CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

-----End of the Report-----

Authorized Signatory  
Mr. Kailash Chandra Bhatt

Chemical Discipline

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## Test Report

Issued to

ACC LIMITED GAGAL CEMENT WORKS  
P.O. BARMANA DISTT BILASPUR- 174013  
(HP)

ULR Number : TC1373525300001281F  
Report Issue Date : 02/09/2025  
Sample Receipt Date : 28/08/2025  
Analysis Date : 28/08/2025 to 02/09/2025  
Job Order No. & Date : 25300001281 & 28/08/2025  
Work Order No. & Date : NA

Nature and Description of Sample : Stack Emission Sample  
Type of Sample : Air Sample  
Date & Time of Sample Collection : 27/08/2025 & 01 28 pm  
Location / Source of Sample : Coal mill-01 (Gagal -01)  
Sample Quantity : 01  
Sample Condition : OK  
Sampling Method : ITL/SOP-7.3/01  
Name of the Sample Collecting Officer : Hari Shankar Kushwaha

### OBSERVATIONS:

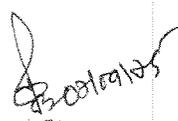
Ambient air temperature, (°C) : 31.4  
Stack gas temperature, (°C) : 78  
Stack gas velocity (m/s), average : 16.9  
Duration of sample collection, (minutes) : 30  
Stack diameter at sampling point, (m) : 1.2  
Height of stack from ground/ roof level, (m) : 64  
Any Other Information (Volumetric flow rate) : 56078.01 (Nm<sup>3</sup>/hr)

### Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1.	Particulate Matter, mg/Nm <sup>3</sup>	6.3	30	IS 11255 ( Part 1 ) 1985

Note: - \*CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

-----End of the Report-----

  
Authorized Signatory  
Mr. Kailash Chandra Bhatt  
Chemical Discipline

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## Test Report

Issued to

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ULR Number : TC1373525300001282F  
Report Issue Date : 02/09/2025  
Sample Receipt Date : 28/08/2025  
Analysis Date : 28/08/2025 to 02/09/2025  
Job Order No. & Date : 25300001282 & 28/08/2025  
Work Order No. & Date : NA

Nature and Description of Sample : Stack Emission Sample  
Type of Sample : Air Sample  
Date & Time of Sample Collection : 27/08/2025 & 03:12 pm  
Location / Source of Sample : Cooler ESP (Gagal-01)  
Sample Quantity : 01  
Sample Condition : OK  
Sampling Method : ITL/SOP-7.3/01  
Name of the Sample Collecting Officer : Hari Shankar Kushwaha

### OBSERVATIONS:

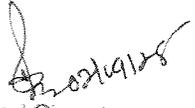
Ambient air temperature. (°C) : 31.5  
Stack gas temperature. (°C) : 184  
Stack gas velocity (m/s). average : 10.7  
Duration of sample collection. (minutes) : 25  
Stack diameter at sampling point. (m) : 3.1  
Height of stack from ground/ roof level. (m) : 35  
Any Other Information (Volumetric flow rate) : 181609.14 (Nm<sup>3</sup>/hr)

### Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter, mg/Nm <sup>3</sup>	7.1	30	IS 11255 ( Part 1 ) 1985

Note: - \*CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

-----End of the Report-----

  
Authorized Signatory  
Mr. Kailash Chandra Bhatt  
Chemical Discipline

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## Test Report

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ULR Number : TC1373525300001283F  
Report Issue Date : 02/09/2025  
Sample Receipt Date : 28/08/2025  
Analysis Date : 28/08/2025 to 02/09/2025  
Job Order No. & Date : 25300001283 & 28/08/2025  
Work Order No. & Date : NA

Nature and Description of Sample : Stack Emission Sample  
Type of Sample : Air Sample  
Date & Time of Sample Collection : 27/08/2025 & 04:25 pm  
Location / Source of Sample : Cement mill-01 (Gagal -01)  
Sample Quantity : 01  
Sample Condition : OK  
Sampling Method : ITL/SOP-7 3/01  
Name of the Sample Collecting Officer : Hari Shankar Kushwaha

### OBSERVATIONS:

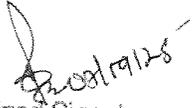
Ambient air temperature, (°C) : 30.7  
Stack gas temperature, (°C) : 67  
Stack gas velocity (m/s), average : 16.0  
Duration of sample collection, (minutes) : 30  
Stack diameter at sampling point, (m) : 1.1  
Height of stack from ground/ roof level, (m) : 31  
Any Other Information (Volumetric flow rate) : 46035 16 (Nm<sup>3</sup>/hr)

### Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1.	Particulate Matter, mg/Nm <sup>3</sup>	6.8	30	IS : 11255 ( Part 1 ) : 1985

Note: - \*CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

-----End of the Report-----

  
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Chemical Discipline

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## Test Report

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ULR Number : TC1373525300001284F  
Report Issue Date : 02/09/2025  
Sample Receipt Date : 28/08/2025  
Analysis Date : 28/08/2025 to 02/09/2025  
Job Order No. & Date : 25300001284 & 28/08/2025  
Work Order No. & Date : NA

Nature and Description of Sample : Stack Emission Sample  
Type of Sample : Air Sample  
Date & Time of Sample Collection : 27/08/2025 & 05:05 pm  
Location / Source of Sample : Cement mill -05 (Gagal-01)  
Sample Quantity : 01  
Sample Condition : OK  
Sampling Method : ITL/SOP-7 3/01  
Name of the Sample Collecting Officer : Hari Shankar Kushwaha

### OBSERVATIONS:

Ambient air temperature, (°C) : 30.2  
Stack gas temperature, (°C) : 74  
Stack gas velocity (m/s), average : 17.05  
Duration of sample collection (minutes) : 25  
Stack diameter at sampling point, (m) : 0.8  
Height of stack from ground/ roof level, (m) : 48  
Any Other Information (Volumetric flow rate) : 25419.04 (Nm<sup>3</sup>/hr)

### Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter, mg/Nm <sup>3</sup>	6.6	30	IS 11255 ( Part 1 ) 1985

Note: - \*CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

-----End of the Report-----

  
Authorized Signatory  
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Chemical Discipline

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